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### Indian Forest Service (Pay) Rules, 2007

[21 February 2008]

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**SCHEDULE 1:-** <u>SCHEDULE 1</u>

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### Indian Forest Service (Pay) Rules, 2007

[21 February 2008]

In exercise of the powers conferred by sub-section (1) of section 3 of the All India Services Act, 1951 (61 of 1951) and in supersession of the Indian Forest Service (Pay) Rules, 1968 except as respects things done or omitted to be done before such supersession, the Central Government after consultation with the Governments of the States concerned, hereby makes the following rules, namely:-

#### 1. Short title and commencement :-

(1)These rules may be called the Indian Forest Service (Pay) Rules, 2007. (2) They shall come into force on the date of their publication in the Official Gazette except the IInd proviso to rule 3, proviso to sub-rule (2)(i) of rule 3 and sub-rule (11) of rule 6 which shall come into force with effect from the 1st day of January, 2009.

#### 2. Definitions :-

In these rules, unless the context otherwise requires,- (a) "benchmark score" shall mean the minimum numerical weighted mean score arrived at for overall grading above which an officer shall be regarded as fit for promotion or empanelment, as the case may be, to the next higher grade; (b) "cadre" and "cadre posts" shall have the meanings respectively assigned to them in the Indian Forest Service (Cadre) Rules, 1966; (c) "departmental examination" means such examination as may be prescribed by the State Governments from time to time for members of the Service allotted to the cadre of that State or posted to that State for training; (d) "direct recruit" means a person appointed to the Indian Forest Service in accordance with rule 7 of the Indian Forest Service (Recruitment) Rules, 1966; (e) "grade pay" means the basic pay drawn by a member of the Service in the grade in which he is appointed substantively; (f) "lien" means the right of a member of the Service to hold on regular basis, either immediately or on the termination of a period or periods of absence, a post, including a tenure post, to which he has been appointed on regular basis and on which he is not on probation; (g) "member of the Service" means a member of the Indian Forest Service; (h) "Officiation" means an officer performing the duties of a post on which another member of the Service holds a lien and it includes an officer appointed by the Government in officiating capacity in a vacant post in which no other member of the Service holds the lien; (i) "personal pay" means additional pay granted to a member of the Service - (a) to save him from a loss in his substantive pay in respect of a permanent post other than a tenure post due to a revision of pay or due to any reduction of such substantive pay otherwise than as a disciplinary measure; or (b) in exceptional circumstances, on other personal considerations; (i) "promoted officer" means an officer appointed to the Indian Forest Service by promotion from a State Forest Service in accordance with sub-rule (1) of rule 8 of the Indian Forest Service (Recruitment) Rules, 1966; (k) "promotion" means appointment of a member of the Service to the next higher grade over the one in which he is serving at the relevant time; (I) "Schedule" means a Schedule appended to these rules; (m) "Service" means the Indian Forest Service; (n) "State" means a State specified in the First Schedule to the Constitution and includes a Union territory; (o) "State Cadre" and "Joint Cadre" shall have the meanings respectively assigned to them in the Indian Forest Service (Cadre) Rules, 1966; (p) "State

Forest Service" shall have the meaning assigned to it in the Indian Forest Service (Recruitment) Rules, 1966; (q) "State Government concerned" in relation to a Joint Cadre means the Joint Cadre Authority. Note 1: The benchmark score shall be notified by the State Government for promotion within the cadre and by the Central Government for the purpose of empanelment. Any revision of benchmark by the Government shall have prospective effect; Note 2: The junior-most person(s) in the grade will, however, be liable to be reverted to the lower grade if the number of members of the Service entitled to hold the regular posts is more than the number of posts available in that grade.

# 3. Scale of pay and appointment in these grades :-

(1) The scale of pay admissible to a member of the Service and the dates with effect from which the said scale shall be deemed to have come into force, shall be as follows: - A. Junior Scale-Rs. 8000-275-13500 (with effect from the 1st day of January, 1996). B. Senior Scale-(i) Time Scale-Rs. 10000-325-15200 (with effect from the 1st day of January, 1996); (ii) Junior Administrative Grade-Rs. 12000-375-16500 (non-functional) (with effect from the 1st day of January, 1996); (iii) Selection Grade-Rs. 14300-400-18300 (with effect from the 1st day of January, 1996); C. Super Time Scale-(i) Conservator of Forests-Rs. 16400-450-20000 (with effect from the 1st day of January, 1996) (ii) Additional Chief Conservator of Forests / Chief Conservator of Forests-Rs. 18400-500-22400 (with effect from the 1st day of January, 1996) D. Above Super Time Principal Chief Conservator Scales-(i) Additional Rs.22400-525-24500 (with effect from the 1st day of January, 1996) (ii) Principal Chief Conservator of Forests-Rs. 24050-650-26000 (with effect from the 1st day of January, 1996) Provided that a member of the Service shall become eligible for appointment to the senior time scale on his completion of four years of service, subject to the provisions of sub-rule 2 of rule 6A of the Indian Service (Recruitment) Rules, 1966, to the Administrative Grade on completion of nine years of service, to the Selection Grade on completion of thirteen years of service, to the Conservator of Forests Supertime Scale on completion of fourteen years of service and to the Additional Chief Conservator of Forests/Chief Conservator of Forests Supertime Scale on completion of eighteen years of service. Note 1: Appointment of a member of the Service to the Time Scale and above shall be regulated as per the provisions in the Guidelines regarding promotion to various

grades in the Indian Forest Service. Note 2: The four years, nine years, thirteen years, fourteen years and eighteen years of service in this rule shall be calculated from the year of allotment assigned to him under rule 3 of the Indian Forest Service (Regulation of Seniority) Rules, 1968. Note 3: The period of extraordinary leave taken otherwise than on medical certificate or considered by the State Government concerned to have been taken for any cause beyond the control of the member of the Service or for prosecuting studies, which are in public interest and for which Study Leave could otherwise be admissible under the All India Service (Study Leave) Regulations, 1960, shall be excluded for the purpose of calculating the eligibility period of service required for appointment in these grades: Provided further that a member of the service shall be appointed to the Junior Administrative Grade only after he has completed phase III mandatory Mid Career Training as prescribed by the Central Government. Provided also that a member of the Service may opt to continue to draw pay in the existing scale until the date on which he earns his next or any subsequent increment in the existing scale or until he vacates his post or ceases to draw pay in that scale. The option shall be exercised in accordance with such orders as may be issued by the Central Government in this behalf. Explanation 1. The option to retain the existing scale under the proviso above shall be admissible only in respect of one existing scale. Explanation 2. The said option shall not be admissible to any person appointed to the Service on or after the 1st day of January, 1996 and he shall be allowed pay only in the revised scale. Explanation 3. Where a member of the Service exercises an option under the proviso above to retain the existing scale in respect of a post held by him in an officiating capacity on a regular basis for the purpose of regulation of pay in that scale, his substantive pay shall be the substantive pay which he would have drawn had he retained the existing scale in the permanent post on which he holds lien or would have held a lien had his lien not been suspended or the pay of the officiating post which has acquired the character of substantive pay in accordance with any order for the time being in force whichever is higher. (2)(i) Appointment to the Selection Grade and to posts carrying pay above this grade in the Indian Forest Service shall be made by selection on merit, as per the criteria that may be prescribed by the Central Government, with due regard to seniority: Provided that a member of the Service shall be appointed to the IInd Super Time Scale mentioned in subclause (ii) of clause (C) of sub-rule 1 of this rule only after

completion of phase IV mandatory Mid Career Training prescribed by the Central Government. (ii) Appointment of a member of the Service in the scale of Selection Grade and above shall be subject to availability of vacancies in these grades and for this purpose, it shall be mandatory upon the State Cadres or the Joint Cadre Authorities, as the case may be, to seek prior concurrence of the Central Government on the number of available vacancies in each grade. (iii) The Central Government shall accord such concurrence within a period of thirty days from the date of receipt of such references and if the Central Government does not accord concurrence within a period of said thirty days, the concurrence on availability of vacancies shall be deemed to have been accorded. The position emanating as referred to in this clause shall be placed before the Screening Committee at the time it meets to consider promotion in these grades. (iv) A member of the Service shall be entitled to draw pay in the scales of Selection Grade and above only on appointment to these grades.

# 4. Fixation of pay in the revised scales :-

(1) The initial pay of a member of the Service who opts or deemed to have opted in accordance with these rules, to be governed by the revised scale on and from the 1st day of January, 1996 or from a later date, which shall be re-fixed as from that date separately in respect of his substantive pay in the permanent post on which he holds a lien or would have held a lien had it not been suspended, and in respect of his pay in the officiating post held by him, in the following manner, namely:- (A) in the cases of all members of the Service,- (i) an amount representing forty per cent of the basic pay in the existing scale shall be added to the existing emoluments of the member of the Service; (ii) after the "existing emoluments" have been so increased, the pay shall thereafter be fixed in the revised scale at the stage next above the amount computed: Provided that - (a) if the minimum of the revised scale is more than the amount so arrived at, the pay shall be fixed at the minimum of the revised scale; (b) if the amount so arrived at is more than the maximum of the revised scale, the pay shall be fixed at the maximum of that scale: Provided further that where in the fixation of pay, the pay of a member of the Service drawing pay at more than four consecutive stages in an existing scale gets bunched, that is, gets fixed in the revised scale at the same stage, the pay in the revised scale of such member of the Service who is drawing pay beyond the first four consecutive stages in the existing scale shall be stepped up to the stage where such bunching occurs, by the grant of increments in the revised scale in the following manner, namely:- (a) for a member of the Service drawing pay from the 5th up to the 8th stage in the existing scale, by one increment; (b) for a member of the Service drawing pay from the 9th up to the 12th stage in the existing scale, if there is bunching beyond the 8th stage, by two increments; (c) for a member of the Service drawing pay from the 13th up to the 16th stage in the existing scale, if there is bunching beyond the 12th stage, by three increments. If by stepping up of the pay as referred above, the pay of a member of the Service gets fixed at the stage in the revised scale which is higher than the stage in the revised scale at which the pay of a member of the Service who was drawing pay at the next higher stage or stages in the same existing scale is fixed, the pay of the latter shall also be stepped up to the extent by which it falls short of that of the former: Provided also that while fixing the pay it shall be ensured that every member of the Service shall get at least one increment in the revised scale of pay for every three increments (inclusive of stagnation increments), if any, in the existing scale of pay. Explanation:- For the purposes of this clause, "existing emoluments" shall include - (a) the basic pay in the existing scale; (b) clearness allowance appropriate to the basic pay admissible at index average 1510 (1960 = 100); and (c) the amounts of first and second installments of interim relief admissible on the basic pay in the existing scale. (B) in the case of a member of the Service who is in receipt of special pay component with any other nomenclature in addition to the pay in the existing scale, such as personal pay for promoting small family norms, Central (deputation on tenure) Allowance, etc., and in whose case the same has been replaced in the revised scale with corresponding allowance or pay at the same rate or at a different rates, the pay in the revised scale shall be fixed in accordance with the provisions of clause (A) and in such cases, the allowance at the new rate as recommended, shall be drawn in addition to the pay in the revised scale of pay. Note 1: Where the increment of a member of the Service falls on 1st day of January, 1996, he shall have an option to draw the increment in the existing scale or the revised scale. Note 2: Where a member of the Service is on leave other than the Study Leave granted under the All India Services (Study Leave) Regulations, 1960, on the 1st day of January, 1996, he shall become entitled to pay in the revised scale of pay from the date he resumes duty and in case of a member of the Service under suspension, he shall continue to draw

the subsistence allowance based on the existing scale of pay and his pay in the revised scale of pay will be subject to the final order in the pending disciplinary proceedings. Note 3: Where the existing emoluments as calculated in accordance with clause (A) or clause (B), as the case may be, exceed the revised emoluments in the case of any member of the Service, the difference shall be allowed as personal pay to be absorbed in future increases in pay. Note 4: Where in the fixation of pay under these rules, pay of a member of the Service who in the existing scale was drawing immediately before the 1st day of January, 1996, more pay than another member of the Service junior to him in the same cadre, gets fixed in the revised scale at a stage lower than that of such junior, his pay shall be stepped up to the same stage in the revised scale as that of the junior. Note 5: Where a member of the Service is in receipt of personal pay on the 1st day of January, 1996, which together with his existing emoluments as calculated in accordance with clause (A) or clause (B), as the case may be, exceeds the revised emoluments, then, the difference representing such excess shall be allowed to such member of the Service as personal pay to be absorbed in future increases in pay. Note 6: Where a senior member of the Service is promoted to a higher post before the 1st day of January, 1996 and is drawing less pay in the revised scale than his junior who is promoted to the higher post on or after the 1st day of January, 1996, the pay of the senior member of the Service shall be stepped up to an amount equal to the pay as fixed for his junior in that higher post and the stepping up shall be done with effect from the date of promotion of the junior member of the Service subject to the fulfillment of the following conditions, namely:- (a) both the junior and the senior member of the Service snail belong to the same cadre and the post in which they have been promoted shall be identical in the same cadre; (b) the prerevised and revised scale of pay of the lower and higher posts in which they are entitled to draw pay shall be identical; (c) the senior member of the Service at the time of promotion has been drawing equal or more pay than the junior; and (d) the anomaly shall be directly as a result of the application of the provisions of this clause. If even in the lower post, the junior officer was drawing more pay in the pre-revised scale than the senior by virtue of any advance increment granted to him, provisions of this clause need not be invoked to step up the pay of the senior member of the Service Note 7: The order relating to re-fixation of the pay of the senior member of the Service in accordance with the above provisions shall be issued under the relevant rules and the senior member of the Service shall be entitled to the next increment on completion of his required qualifying service with effect from the date of re-fixation of pay. Note 8: Subject to the provisions of subrule (1) of rule 3, if the pay as fixed in the officiating post under this rule is lower than the pay fixed in the substantive post, the former shall be fixed at the stage next above the substantive pay. Note 9: In the case of a member of the Service who is in receipt of personal pay for passing Hindi Pragya and such other examinations under the Hindi Teaching Scheme prior to the 1st day of January, 1996, while the personal pay shall not be taken into account for the purpose of fixation of initial pay in the revised scale, he shall continue to draw personal pay after fixation of his pay in the revised scale on and from the 1st day of January, 1996 or subsequently for the period for which he would have drawn it but for the fixation of his pay in the revised scale and the quantum of such personal pay shall be paid at the appropriate rate of increment in the revised scale from the date of fixation of pay for the period for which the member of the Service would have continued to draw it. Explanation: - For the purposes of this rule, "appropriate rate of increment in the revised scale" means the amount of increment admissible at and immediately beyond the stage at which the pay of the member of the Service is fixed in the revised scale. (C) Where a member of the Service continues to draw his pay in the existing scale and opts for revised scale from a date later than the 1st day of January, 1996, his pay from the later date in the revised scale shall be fixed under these rules and for this purpose his pay in the existing scale shall be the same as of existing emoluments as calculated in accordance with clause (A) or clause (B), as the case may be, subject to the conditions that the basic pay to be taken into account for calculation of those emoluments shall be the basic pay on the later date and where the member of the Service is in receipt of special allowance, his pay shall be fixed after deducting from those emoluments an amount equal to the special allowance at the revised rates appropriate to the emoluments so calculated.

# 5. Fixation of initial pay :-

(1) The initial pay of a direct recruit shall be fixed at the minimum of the Junior Scale: Provided that, if a direct recruit holds a lien, or would hold the lien, had his lien not been suspended on a permanent post, under the rules applicable to him prior to his appointment to the Indian Forest Service, his initial pay shall be

regulated in the following manner, namely:- (a) he shall, during the period of probation, draw the pay of the permanent post, if it is more than the minimum of the Junior Scale and on confirmation in the Indian Forest Service; (b) if he was holding a Class I post before appointment to the Service, his pay shall be fixed at the same stage as the pay in the Class I post if there be such a stage in the Junior Scale admissible to a member of the Service, or at the next lower stage, if there is no such stage in the Junior Scale admissible to a member of the Service and where the pay so fixed in the Service is less than his pay in the Class I post, he shall be allowed the difference as personal pay to be absorbed in future increments; and (c) if he was holding a post lower than a Class I post, his pay shall be fixed at the stage next above the pay notionally arrived at by increasing his pay in respect of the lower post by one increment at the stage at which such pay had accrued; (d) he shall however, cease to earn any increments in the Junior Scale, until, having regard to his length of service, he becomes entitled to a higher pay: Provided further that he shall draw the pay admissible under rule 9 if that is more than the pay referred to in the preceding proviso. (2) The pay of a member of the Service in the Junior Scale shall, on appointment to a post in the Senior Time Scale, be fixed at the stage next above the pay notionally arrived at by increasing his pay in lower scale by one increment at the stage at which such pay accrued (or by an amount equal to the last increment in the lower scale if he was drawing pay at the maximum of the lower scale) or the minimum of the higher scale, whichever is higher. (3) The initial pay of a State Forest Service officer, on his appointment to the Service or on appointment in a cadre post in an officiating capacity in accordance with rule 9 of the Indian Forest Service (Cadre) Rules, 1966, as the case may be, shall be fixed as per the principles laid down in the Schedule I. Further pay and incremental benefits shall accrue to him under the other relevant provisions. (4) The pay of a member of the Service in the Senior Time Scale shall, on appointment to the Junior Administrative Grade, be fixed at the stage which is equal to his pay in the Senior Time Scale or if there is no such stage, at the stage next above that pay, or the minimum of the Junior Administrative Grade, whichever is higher. (5) The pay of a member of the Service in the Junior Administrative Grade shall, on appointment in the Selection Grade, be fixed in the same manner as provided in sub-rule (4). (6) The pay of a member of the Service in the Selection Grade, on appointment to the 1st Super Time Scale or in the 1st Super Time Scale to another Super time Scale or in the Super time Scale to the 1st Above Super Time Scale, or in the 1st Above Super time Scale to another Above Super time Scale, shall be fixed in the same manner as provided in sub-rule (2). (7) On promotion from one grade to another in the Service, a member of the Service shall have an option to get his pay fixed in the higher scale either from the date of his promotion in the manner provided in the sub-rule (2) above or from the date on which he subsequently earns an increment in the lower scale. In the latter case, pay on the date of promotion shall first be fixed in the higher scale as per the provisions of sub-rule(4) above in cases of promotion in the Junior Administrative Grade or Selection Grade and at the stage above the pay in the lower scale in other cases, with further refixation in the manner provided in sub-rule (2) on the date of accrual of the next increment in the lower scale. The date of next increment in such a case shall fall on completion of twelve months qualifying service from the date the pay is re-fixed on the second occasion. The option shall be exercised within one month of the promotion and shall be final.

# 6. Regulation of increments :-

(1) Subject to any order passed by the State Government concerned, under rule 7 or rule 8 or rule 9, the increment admissible to a member of the Service appointed under rule 7 or rule 7A of the Indian Forest Service (Recruitment) Rules, 1966, shall accrue on the expiry of each year of the qualifying service: Provided that the increments thus falling due shall accrue on the first day of the month in which they would have accrued. (2) Subject to the provisions of clauses (2) and (3) of Schedule I, in the case of a promoted officer the increments shall accrue on completion of each year of qualifying service from the date his pay has been fixed in accordance with the provisions contained in Schedule I and the same principles shall apply in cases where appointment to the service is preceded by officiator on a cadre post: Provided that the increments thus falling due shall accrue on the first day of the month in which they would have accrued: Provided further that for the purpose of calculating one years service for drawing of increment, broken period of service rendered in a cadre post shall be taken into account. (3) The next increment of a member of the Service whose pay has been fixed in the revised scale in accordance with rule 4 shall be granted on the date he would have drawn his increment, had he continued in the

existing scale: Provided that where the pay of a member of the Service is stepped up in accordance with the second proviso of clause (A) of rule 4 and clause (B) of said rule, the next increment shall be granted on the date of drawing of increment by the member of the Service with reference to whose pay such stepping up has been allowed: Provided further that in other cases, the next increment of a member of the Service whose pay is fixed on the 1st day of January, 1996 at the same stage as the one fixed for another member of the Service junior to him in the same cadre and drawing pay at a lower stage than him in the existing scale, shall be granted on the same date as admissible to his junior, if the date of increment of the junior happens to be earlier: Provided also that in case of a member of the Service who had been drawing maximum of the existing scale for more than a year as on the 1st day of January, 1996, the next increment in the revised scale shall be allowed on the 1st day of January, 1996. (4) Ail leave except extraordinary leave taken otherwise than on medical certificate or the State Government concerned is satisfied that the leave have been taken for any cause beyond the control of the member of the Service or for prosecuting studies which are in public interest and for which study leave could otherwise be granted under the All India Services (Study Leave) Regulations, 1960, shall count for increment applicable in the scale of pay of a post held by him at the time he proceeded on such leave. (5) The period of deputation out of India shall also be so counted and the counting of the said period for increments shall be subject to the condition that the member of the Service would have continued to hold that post but his proceeding on such leave or deputation out of India: Provided that where the leave is not counted for increment under this sub-rule and sub-rule (4), it shall have the effect of postponing the next increment to the extent of the period Involved. (6) The increments admissible to a member of the Service in a pay scale specified in sub-rule (1) of rule 3 shall be regulated with reference to the length of his service including broken period of service rendered in that scale of pay and the previous service, if any, shall also count for increment, if it is - (i) service in a cadre post; or (ii) service in a permanent or temporary post (including a post in a body incorporated or not, which is wholly or substantially owned or controlled by the Government) in the said scale or in a higher scale of pay: Provided that the service in a post outside the cadre, including service in a post under the Central Government, shall count for increment on reversion to the cadre, subject to the

following conditions, namely:- (a) The member of the Service should have been approved by the Government of the State on the cadre of which he is borne, for appointment to posts in the said scale; (b) Ail his seniors in the cadre, except those regarded as unfit for such appointment, were serving in posts carrying pay in the said scale in which the benefit is to be allowed or in higher posts, and at least one junior was holding a cadre post, or an excadre post within the permissible State Deputation Reserve or the over-utilised State Deputation Reserve permitted by the Central Government, under the Government of the State on the cadre of which he is borne, carrying pay in the said scale; and (c) the service shall count from the date on which his junior is so promoted and the benefit shall be limited to the period during which he would have held a post under the Government of the State on the cadre on which he is borne. (7) A member of the Service, while holding post outside the cadre, including a post under the Central Government, may be granted proforma promotion to a post in the scale of pay above the time scale of pay specified in rule 3 by the Government of the State on the cadre to which he is borne. (8) In case of a member of the Service being cleared for proforma promotion in the Super Time Scale and the Above Super Time Scale, the period of service covered by the proforma promotion shall, on his subsequent reversion to the cadre and appointment to a post in the said scale, count towards the initial fixation of pay and increments subject to the following conditions, namely:- (i) the member of the Service concerned should have been approved by the State Government for appointment to the said scale during the relevant period; (ii) all his seniors (excluding those considered unfit) should have started drawing pay in that scale on or before the date from which the proforma promotion is granted to him; (iii) the junior next below the officer (or, if that officer has been passed over for the reason of inefficiency or unsuitability or because he is on leave or serving outside the ordinary line or forgoes promotion on his own volition to that grade, the officer next junior to him not so passed over) should also have started drawing pay in that scale from that date and his appointment thereto not being fortuitous; and (iv) the benefit should be allowed on one for one basis. (9) When a member of the Service holds an ex-cadre post in a time scale of pay identical with the time scale of pay of an ex-cadre post held by him on an earlier occasion, his initial pay in the latter excadre post shall not be less than the pay which he drew on the previous occasion and he shall count the period during which he

drew that pay on such last and on any previous occasion for increment in the stage of the scale equivalent to that pay and the service so rendered shall, on his reversion to the cadre, count towards initial fixation of pay to the extent and subject to the conditions stipulated in sub-rule (6). (10) Where a member of the Service is on leave other than the study leave granted under the All India Service (Study Leave) Regulations, 1960, on the date on which an increment becomes due, he shall get the benefit of the same, if otherwise admissible under the rules, from the date he resumes duty but it does not postpone his normal date of increment in future. (11) No member of the service shall be eligible for drawing increment after completion of 28 years of service unless he completes the Phase V of the mandatory Mid CareerTraining programme as prescribed by the Central Government.

### 7. Stagnation increments :-

A member of the Service drawing pay in the Junior Scale or Senior Scale or Super Time Scale(s) shall be eligible for one increment equivalent to the last rate of increment, for every two years of service rendered after reaching the maximum of that scale, subject to a maximum of three increments.

# 8. Withholding of increments :-

The State Government may withhold, for such time as it may direct, an increment due to any direct recruit appointed to the Indian Forest Service, who fails to pass the departmental examination or examinations within such time as the State Government may by general or special order, prescribe, but the withholding of such increments shall have no cumulative effect.

#### 9. Grant of advance increments :-

Notwithstanding anything contained in rule 13 of the Indian Forest Service (Probation) Rules, 1954, the State Government shall sanction the second and third increments due to a direct recruit as soon as he passes the prescribed departmental examination or examinations irrespective of the length of service, after which he shall be entitled to draw pay at the rate corresponding to his position in the time scale: Provided that the third increment under this rule shall be granted retrospectively from the date of passing the prescribed departmental examination, or the last of the prescribed departmental examinations, as the case may be, on the successful completion of the probation and confirmation: Provided further that a direct recruit who has been exempted from appearing

for the whole or any part of the departmental examination or examinations, as the case may be, for the reason that he had already passed such examination or examinations or part thereof before he became a member of the Service, shall, for the purpose of this rule, be deemed to have passed the departmental examination or examinations or part thereof, as the case may be, from the date of the earliest of such examination or examinations or part thereof, in which he would have appeared, but for the exemption, after he became a member of the Service.

# 10. Pay of officers holding posts included in Schedule II :-

A member of the Service appointed to hold a post specified in Schedule II shall, for so long as he holds that post, be entitled to draw the pay indicated for that post in the said Schedule plus Special Allowance or Central (Deputation on Tenure) Allowance, wherever admissible: Provided that such pay shall not at any time be less than the pay admissible under rules 5 and 6 of these rules.

# 11. Pay of members of the Service appointed to posts not included in Schedule II :-

(1) No member of the Service shall be appointed to a post other than a post specified in Schedule II, unless the State Government concerned in respect of posts under its control, or the Central Government in respect of posts under its control, as the case may be, make a declaration that the said post is equivalent in status and responsibility to a post specified in the said Schedule. (2) The pay of a member of the Service on appointment to a post other than a post specified in Schedule II shall be the same as he would have been entitled to, had he been appointed to the post to which the said post is declared equivalent. (3) For the purpose of this rule, post other than a post specified in Schedule II includes a post under a body (incorporated or not), which is wholly or substantially owned or controlled by the Government. (4) Notwithstanding anything contained in this rule, the State Government concerned in respect of any post under its control, or the Central Government in respect of any post under its control, may, for sufficient reasons to be recorded in writing, where equation is not possible, appoint any member of the Service to any such post without making a declaration that the said post is equivalent in status and responsibility of a post specified in Schedule II. (5) A member of the Service on appointment to a post referred to in sub-rule (4), in respect of which no pay or scale has been prescribed, shall draw such rate of pay as the State Government, in consultation with the

Central Government in the case of a post under the control of the State Government, or as the Central Government in the case of a post under the control of the Central Government may, after taking into account the nature of duties and responsibilities involved in the post, determine. (6) A member of the Service on appointment to a post referred to in sub-rule (4), in respect of which any pay or scale of pay has been prescribed, shall draw where the pay has been prescribed, the prescribed pay and where scale of pay has been prescribed, such rate of pay not exceeding the maximum of the scale as may be fixed in this behalf by the State Government or by the Central Government, as the case may be: Provided that the pay allowed to an officer under this sub-rule and sub-rule (5) shall not at any time be less than what he would have drawn had he not been appointed to a post referred to in sub-rule (4). (7) At no point of time, the number of members of the Service appointed to hold posts, other than cadre posts referred to in sub-rule (1) and subrule (4), which carry the scale of pay of Rs.24050-650-26000 per and which are reckoned against the State Deputation shall, except with the prior approval of the Central Government, exceed the number of cadre posts at that level of pay in a State cadre or in a Joint cadre, as the case may be.

# 12. Pay of members of the Service appointed to hold more than one post :-

The grant of additional pay to a member of the Service appointed to hold more than one post simultaneously shall be regulated in the following manner namely:- (a) in the case of a member of the Service serving in connection with the affairs of the Union, by the rules, regulations and orders applicable to officers of the Central Services, Group A; (b) in the case of a member of the Service serving in connection with the affairs of a State, by the rules, regulations and orders applicable to officers of State Forest Services, Class I.

# 13. Authority to exercise powers under rules 8,9 and 10 in relation to a Joint Cadre. :-

(1) The powers under rules 8 and 9, in the case of a member of the Service borne on a Joint Cadre, shall be exercised by the Joint Cadre Authority. (2) The powers under rule 11 in relation to the members of Service and in relation to posts, borne on a Joint Cadre shall be exercised by the Government of the Constituent State concerned.

[See sub-rule (3) of rule 5]

Principles of pay fixation in cases falling under sub-rule (3) of rule 5 In this Schedule, the term -

- (I) "actual pay" means the pay to which a member of the State Forest Service is entitled by virtue of his substantive position in the cadre of that Service or by virtue of his having continuously worked in a temporary or officiating capacity in a higher post for a period of three years or more after following the prescribed procedure, provided the State Government have not revised the scales of pay applicable to the State Forest Service after the 1st day of January, 1996. If the pay scales have been revised subsequent to the 1st day of January, 1996, the dearness allowance, dearness pay, interim or additional relief sanctioned by the State Government after the 1st day of January, 1996 and merged in the revised pay scales, shall be excluded.
- (II) "assumed pay" means the pay which a member of the State Forest Service would have drawn in a scale of his Service in which he was confirmed or in which had continuously worked in a temporary or officiating capacity for a period of three years or more after following the prescribed procedure, provided the State Government have not revised the scales of pay applicable to the State Forest Service after the first day of January, 1996. If the pay scales have been revised subsequent to the 1st day of January, 1996, the dearness allowance, dearness pay, interim or additional relief sanctioned by the State Government after the 1st day of January, 1996 and merged in the revised pay scales, shall be excluded. (1) Notwithstanding anything contained in the first proviso to sub-rule (1) of rule 3, and the Notes thereunder, the initial pay of a promoted officer shall be fixed at the stage of the senior scale next above his actual pay:

Provided that if such stage of pay happens to be common to different components of the Senior Scale, pay shall be fixed in the lower or the lowest component, as the case may be, of the Senior Scale.

- (2) In the case of a promoted officer appointed to the Indian Forest Service on probation, on any enhancement of his actual pay or assumed pay either as a result of a pay revision or on becoming eligible for an increment or in the event of confirmation in the higher scale of the State Forest Service during the period of probation, unless the probation is extended within the meaning of sub-rule (3) of rule 3 of the Indian Forest Service (Probation) Rules 1968, he shall be entitled to have his pay recalculated in accordance with the principles laid down in this Schedule on the basis of his enhanced pay in the State Forest Service as if he was promoted to the Indian Forest Service with effect from the date of such enhancement.
- (3) If a promoted officer appointed to the Indian Forest Service on probation is confirmed with effect from a date prior to the date of his promotion to the Indian Forest Service in the higher scale of the State Forest Service during the period of probation, unless the probation is extended within the meaning of sub-rule (3) of rule 3 of the Indian Forest Service (Probation) Rule 1968, and there is, thus an enhancement of his actual pay or assumed pay, his pay shall be recalculated in accordance with the principles laid down in this Schedule on the basis of his enhanced pay in the Indian Forest Service with effect from the date of such enhancement.
- (4) Where a promoted officer who on the date of his appointment to the Indian Forest Service had held or is holding continuously a post other than a cadre post

under the State Government or the Central Government or on foreign Service, as the case may be, and the post is -

- (a) in a time scale identical to the time scale of a cadre post; or
- (b) equal in status and responsibilities to a cadre post, and the State Government concerned furnishes a certificate to the Central Government within three months of his appointment to a post other than a cadre post or within three months of the date on which the next junior Select List Officer is appointed to a cadre post, whichever is later, that he would have so officiated in a cadre post under rule 9 of the Indian Forest Service (Cadre) Rules, 1966, but for his appointment to a post other than a cadre post as relating to a post under sub-clause (a) for a period not exceeding one year and, with the approval of the Central Government, for a further period not exceeding two years; or as relating to a post in this sub-clause, for a period not exceeding three years, his initial pay in the Senior Time Scale fixed in accordance with clause (1) shall not be at a stage lower than the pay he drew or draws in the said non-cadre post:

Provided that the number of officers in respect of whom the certificate shall be current at one time shall not exceed one-half of the maximum size of the Select List permissible under subregulation (1) of regulation 5 of the Indian Forest Service (Appointment by Promotion) Regulations, 1955 and follow the order in which the names of such officers appear in the Select List:

Provided further that such certificate shall be given only if, for every senior officer in the Select List appointed to a non-cadre post in respect of which the certificate is given, there is one junior Select List Officer officiating in a senior post under rule 9 of the Indian Forest Service (Cadre) Rules, 1966:

Provided also that the number of officers in respect of whom the certificate is given, shall not exceed the number of posts by which the number of cadre officers holding non-cadre posts under the control of the State Government falls short of the deputation reserve sanctioned under the Schedule to the Indian Forest Service (Fixation of Cadre Strength) Regulations, 1966. (5) The pay of a promoted officer or an officer appointed by selection, as the case may be, shall not, in any case, be fixed below the minimum of the Senior Time Scale.

- (6) If cadre officiation of a promoted officer or of an officer appointed by selection, as the case may be, is followed by appointment in the Service, the pay fixed during his officiation shall be taken into account while fixing pay at the time of such appointment
- (7) Notwithstanding anything contained in these rules, the pay of a promoted officer shall not at any time exceed the basic pay which he would have drawn as a direct-recruit on that date if he had been appointed to the Indian Forest Service on the date on which he was appointed to the State Forest Service.

The fixation of pay of the State Forest Service officers on appointment to Indian Forest Service or appointed to officiate in cadre post of Indian Forest Service shall be in Proforma A.

Proforma-A

PROFORMA REGARDING FIXATION OF PANF STATE FOREST SERVICE OFFICERS APPOINTED TO OFFICIATE IN INDIATOREST SERVICE CADRE POSTS OR APPOINTED TO INDIAN FOREST SERVICE

- 1. Name of the officer:
- 2. Date of appointment to Indian Forest Service/ appointment to officiate in a Cadre post:
- 3. Designation of the post held immediately prior to such appointment in Indian Forest Service :
- 4. Pay scale and pay drawn in the State Forest Service on the date of appointment

to Indian Forest Service or to officiate in a cadre post.

- 5. Was the officer substantive or officiating in the post mentioned in serial number 3:
- 6. If officiating for less than three years, what was the substantive post:
- 7. Pay and pay scale of the substantive post or of the post in which he was officiating for a period of three years or more, continuously and after following the prescribed procedure:
- 8. Details of all the posts held by the officer before his appointment in the Service, pay scales and pay drawn in these posts :
- 9. Were the pay scales referred to in serial number 4 and 7 in force from 1.1.1996:
- 10. If so, what was the Dearness Allowance admissible with reference to
- (a) Substantive post:
- (b) Officiating post:
- (at the rate of Dearness Allowance in force on 1.1.1996 and not with reference to the Dearness Allowance rates in force on the date of appointment to Indian Forest Service/appointment to officiate in Indian Forest Service).
- 11. If the answer to serial number 9 is NO, when was the pay scale revised for the first time after 1.1.96 and what were the pre-revised scale for the post referred to in serial number 7.
- 12. What was the quantum of Dearness Allowance/Dearness Pay/Interim relief sanctioned after 1.1.96 and merged in the scale for the post referred to in serial number 7.
- 13. Number of completed years of service in Class I or Group A of State Forest Service.
- 14. Proposal of the State Government for fixation of pay and basis thereof.

#### SCHEDULE 2 SCHEDULE II

A. Posts carrying pay above the Senior Scale in the Indian Forest Service under State Governments.

STATE	DESIGNATION OF POSTS	PAY/SCALES OF PAY
ANDHRA PRADESH		
	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
	Principal Chief Conservator of Forests (Wildlife) -cum- Chief Wildlife Warden	Rs. 22400- 650-26000/-
	Additional Principal Chief Conservator of Forests (Administration)	Rs. 22400- 525-24500/-
	Additional Principal Chief Conservator of Forests, (Production)	Rs. 22400- 525-24500/-
	Additional Principal Chief Conservator of Forests, (Vigilance)	Rs. 22400- 525-24500/
	Additional Principal Chief Conservator of Forests, (Development)	Rs. 22400- 525-24500/-
	Chief Conservator of Forests, (Development)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests, (Social	Rs. 18400-

Forestry)	500-22400/-
 Chief Conservator of Forests, (Community Forest Management)	Rs. 18400- 500-22400/-
Chief Conservator of Forests, (Establishment)	Rs. 18400- 500-22400/-
Chief Conservator of Forests, (Vigilance)	Rs. 18400- 500-22400/-
Chief Conservator of Forests, (IT.)	Rs. 18400- 500-22400/-
Chief Conservator of Forests,(HRD)	Rs. 18400- 500-22400/-
Chief Conservator of Forests,(Working Plan)	Rs. 18400- 500-22400/-
Chief Conservator of Forests, (Production)	Rs. 18400- 500-22400/-
Chief Conservator of Forests,(Research)	Rs. 18400- 500-22400/-
Chief Conservator of Forests, (Forest Conservation Act)	Rs. 18400- 500-22400/-
Chief Conservator of Forests,(Wildlife)	Rs. 18400- 500-22400/-
Chief Conservator of Forests, (CSS and Forestry Dev. Agency)	Rs. 18400- 500-22400/-
Conservator of Forests (Anantpur, Kurnool, Rajamundary, Guntur, Vishakhapatnam Khammam, Warangal, Adilabad and Nizamabad)	Rs. 16400- 450-20000/-
Conservator of Forests, State Trading Circle, Hyderabad.	Rs. 16400- 450-20000/-
Conservator of Forests, Wildlife Management Circle, Hyderabad	Rs. 16400- 450-20000/-
Conservator of Forest, Research and Development Circle, Hyderabad.	Rs. 16400- 450-20000/-
Conservator of Forest, Hyderabad Circle.	Rs. 16400- 450-20000/-
Conservator of Forest, (SF and Working Plans) Circle, Hyderabad.	Rs. 16400- 450-20000/-
Conservator of Forest, (SF and Working Plans) Circle, Vijayawada.	Rs. 16400- 450-20000/-
Conservator of Forest, (SF and Working Plans) Circle, Kadapa.	Rs. 16400- 450-20000/-
 Conservator of Forest, Monitoring, Evaluating and Publicity Circle, Hyderabad.	Rs. 16400- 450-20000/-
Field Director, Project Tiger, Srisailam.	Rs. 16400- 450-20000/-
Conservator of Forest, (SF and Working Plans) Circle, Warangal.	Rs. 16400- 450-20000/-
Conservator of Forest, (SF and Working	Rs. 16400-

	Plans) Circle, Visakhapatnam, Conservator of Forest, Wildlife	450-28988/-
	management Circle, Tirupathi.	450-20000/-
	Conservator of Forest, (Vigilance), O/o PCCF, Hyderabad.	Rs. 16400- 450-20000/-
	Conservator of Forest, (MIS), O/o PCCF, Hyderabad.	Rs. 16400- 450-20000/-
ARUNACHAL PRAD	PESH GOA-MIZORAM-UNION TERRITORIES	,
Arunachal Pradesh		
	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
	Chief Conservator of Forests (Development)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Wildlife, Wastelands and Vigilance)	Rs. 18400- 500-22400/-
	Conservator of Forests (Territorial) [Central, Western, Eastern and Southern]	Rs. 16400- 450-20000/-
	Conservator of Forests (Planning and Development)	Rs. 16400- 450-20000/-
	Conservator of Forests(Conservation-Nodal Officer)	Rs. 16400- 450-20000/-
Goa		
	Conservator of Forests	Rs. 16400- 450-20000/-
Mizoram		
	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
	Chief Conservator of Forests (Development and Planning)	Rs. 18400- 500-22400/-
	Conservator of Forests (Territorial) [Northern, Southern and Central Circles]	Rs. 16400- 450-20000/-
	Conservator of Forests (Research and Development)	Rs. 16400- 450-20000/-
	Conservator of Forests and Chief Wildlife Warden	Rs. 16400- 450-20000/-
Andaman and Nicobar		
	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
	Chief Conservator of Forests and Chief Wildlife Warden	Rs. 18400- 500-22400/-
	Conservator of Forests (Territorial) [Northern, and Southern Circles]	Rs. 16400- 450-20000/-
	Conservator of Forests (Research and Development)	Rs. 16400- 450-20000/-
	Conservator of Forests (Development and Utilisation)	Rs. 16400- 450-20000/-

Delhi	Conservator of Forests and Chief  Conservator of Forests and Chief  Wildlife Warden  Conservator of Forests and Chief	Rs. 16400- 450-20000/-
Delhi	Wildlife Warden  Conservator of Forests and Chief	
	Wildlife Warden	Rs. 16400- 450-20000/-
ASSAM-MEGHALAYA	4	
Assam		
1	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/
	Chief Conservator of Forests (Protection)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Wildlife) and Chief Wildlife Warden	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Social Forestry)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Research, Training and Working Plans)	Rs. 18400- 500-22400/-
(	Conservator of Forests(Territorial)	Rs. 16400- 450-20000/-
(	Conservator of Forests (Development)	Rs. 16400- 450-20000/-
	Conservator of Forests (Economic Circle)	Rs. 16400- 450-20000/-
(	Conservator of Forests (Headquarters)	Rs. 16400- 450-20000/-
(	Conservator of Forests(Social Forestry)	Rs. 16400- 450-20000/-
(	Conservator of Forests (Wildlife)	Rs. 16400- 450-20000/-
(	Conservator of Forests (Border)	Rs. 16400- 450-20000/-
1	Field Director - Project Tiger, Manas	Rs. 16400- 450-20000/-
- 1	Director - Kaziranga National Park	Rs. 16400- 450-20000/-
	Principal, NEF Rangers College, Jalukbari	Rs. 16400- 450-20000/-
Meghalaya		
1	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
	Chief Conservator of Forests (Social Forestry and Environment)	Rs. 18400- 500-22400/-
	Conservator of Forests (Territorial and Development)	Rs. 16400- 450-20000/-
	Conservator of Forests (Research and	Rs. 16400-

_	Training).	450-20000/-
	Conservator of Forests (Social Forestry)	Rs. 16400- 450-20000/-
	Conservator of Forests (Wildlife)	Rs. 16400- 450-20000/-
BIHAR		
	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
	Additional Principal Chief Conservator of Forests -cum-Chief Wildlife Warden	Rs. 22400- 525-24500/-
	Additional Principal Chief Conservator of Forests Development	Rs. 22400- 525-24500/-
	Regional Chief Conservator of Forests, Patna	Rs. 18400- 500-22400/-
	Regional Chief Conservator of Forests, Muzaffarpur	Rs. 18400- 500-22400/-
	Regional Chief Conservator of Forests, Bhagalpur	Rs. 18400- 500-22400/-
	Chief Conservator of Forests, (Administration and HRD)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests, (Working Plan, Training and Extension)	Rs. 18400- 500-22400/-
	Director (Ecology and Environment)	Rs. 18400- 500-22400/-
	Conservator of Forests, Patna	Rs. 16400- 450-20000/-
	Conservator of Forests, Gaya	Rs. 16400- 450-20000/-
	Conservator of Forests, Bhagalpur	Rs. 16400- 450-20000/-
	Conservator of Forests, Muzaffarpur	Rs. 16400- 450-20000/-
	Conservator of Forests, Purnea	Rs. 16400- 450-20000/-
	Conservator of Forests, Siwan	Rs. 16400- 450-20000/-
	Field Director-Project Tiger Betia	Rs. 16400- 450-20000/-
	Conservator of Forests, (Working Plan), Patna	Rs. 16400- 450-20000/-
	Conservator of Forests, (Wildlife), Patna	Rs. 16400- 450-20000/-
CHHATTISGARH		
	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
	Principal Chief Conservator of Forests (Wildlife Management and Biodiversity Conservation) -cum-Chief Wildlife Warden	Rs. 24050- 650-26000/-

Additional Principal Chief Conservator of Forests (Development and Planning)	Rs. 22400- 525-24500/-
Additional Principal Chief Conservator of Forests (Administration/Coordination)	Rs. 22400- 525-24500/-
Additional Principal Chief Conservator of Forests (Working Plan)	Rs. 22400- 525-24500/-
Additional Principal Chief Conservator of Forests. (Joint Forest Management and Policy Analysis)	Rs. 22400- 525-24500/-
 Chief Conservator of Forest (Wildlife)	Rs. 18400- 500-22400/-
Chief Conservator of Forest (Eco- Tourism)	Rs. 18400- 500-22400/-
Chief Conservator of Forest (Budget, Account and Audit)	Rs. 18400- 500-224007-
Chief Conservator of Forest (Administration)	Rs. 18400- 500-22400/-
Chief Conservator of Forest (Land Management and Forest. Conservation Act)	Rs. 18400- 500-22400/-
Chief Conservator of Forest (Protection)	Rs. 18400- 500-22400/-
Chief Conservator of Forest (Vigilance)	Rs. 18400- 500-22400/-
 Chief Conservator of Forest (HRD and IT)	Rs. 18400- 500-22400/-
Chief Conservator of Forest (Project Formulation)	Rs. 18400- 500-22400/-
Chief Conservator of Forest (Monitoring and Evaluation)	Rs. 18400- 500-22400/-
Chief Conservator of Forest (Production)	Rs. 18400- 500-22400/-
Chief Conservator of Forest (Research and Extension)	Rs. 18400- 500-22400/-
Conservator of Forest (Development and Planning)	Rs. 16400- 450-20000/-
Conservator of Forest (Administration and Coordination)	Rs. 16400- 450-20000/-
Conservator of Forest (Eco-Tourism)	Rs. 16400- 450-20000/-
Conservator of Forest (Protection)	Rs. 16400- 450-20000/-
Conservator of Forest (Production)	Rs. 16400- 450-20000/-
Conservator of Forest (JFM and Policy Analysis)	Rs. 16400- 450-20000/-
Conservator of Forest (Vigilance)	Rs. 16400- 450-20000/-
 Conservator of Forest (Land	Rs. 16400-

	Management and Forest Conservation)	<del>450-20000/-</del> Rs. 16400-
	Conservator of Forest, Raipur	450-20000/-
	Conservator of Forest, Bilaspur	Rs. 16400- 450-20000/-
	Conservator of Forest, Durg	Rs. 16400- 450-20000/-
	Conservator of Forest, Kanker	Rs. 16400- 450-20000/-
	Conservator of Forest, Jagdalpur	Rs. 16400- 450-20000/-
	Conservator of Forest, Sarguja	Rs. 16400- 450-20000/-
	Conservator of Forest, Working Plan, (Bilaspur)	Rs. 16400- 450-20000/-
	Field Director Project Tiger (Indravati National Park, Jagdalpur)	Rs. 16400- 450-20000/-
GUJARAT		
	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
	Additional Principal Chief Conservator of Forests (Wildlife)	Rs. 22400- 525-24500/-
	Additional Principal Chief Conservator of Forests (Social Forestry)	Rs. 22400- 525-24500/-
	Additional Principal Chief Conservator of Forests (Development and Management)	Rs. 22400- 525-24500/-
	Chief Conservator of Forest (Monitoring and V)	Rs. 18400- 500-22400/-
	Chief Conservator of Forest (Administration)	Rs. 18400- 500-22400/-
	Chief Conservator of Forest (Bugget)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Social Forestry-Zone I)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Social Forestry-Zone II)	Rs. 18400- 500-22400/-
	Chief Conservator of Forest (Land)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Research)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Working Plan)	Rs. 18400- 500-22400/-
	Conservator of Forests, Surat	Rs. 16400- 450-20000/-
	Conservator of Forests, Vadodara	Rs. 16400- 450-20000/-
	Conservator of Forests, Junagadh	Rs. 16400- 450-20000/-
	Conservator of Forests, Gandhinagar	Rs. 16400-

	+	<del>450-20000/-</del>
	Conservator of Forests, Kutch	<del>450-20000/-</del> Rs. 16400- 450-20000/-
	Conservator of Forests (SF), Bharuch	Rs. 16400- 450-20000/-
	Conservator of Forests (SF), Ahmedabad	Rs. 16400- 450-20000/-
	Conservator of Forests (SF), Mehsana	Rs. 16400- 450-20000/-
	Conservator of Forests, (SF), Rajkot	Rs. 16400- 450-20000/-
	Conservator of Forests (WP), Vadodara	Rs. 16400- 450-20000/-
	Conservator of Forests (WP), Surat	Rs. 16400- 450-20000/-
	Conservator of Forests (WP), Junagadh	Rs. 16400- 450-20000/-
	Conservator of Forests (WL) Junagadh	Rs. 16400- 450-20000/-
	Conservator of Forests (WL) Vadodara	Rs. 16400- 450-20000/-
	Conservator of Forests (Monitoring)	Rs. 16400- 450-20000/-
	Conservator of Forests (MNP) Jamnagar	Rs. 16400- 450-20000/-
HARYANA		
	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
	Additional, Principal Chief Conservator of Forests (Forestry)	Rs. 22400- 525-24500/-
	Additional Principal Chief Conservator of Forests (Wildlife) -cum- Chief Wildlife Warden	Rs. 22400- 525-24500/-
	Chief Conservator of Forests (Protection)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Social Forestry)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Development)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Production)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Administration)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Headquarters)	Rs. 18400- 500-22400/-
	Conservator of Forests (North Circle)	Rs. 16400- 450-20000/-
	Conservator of Forests (South Circle)	Rs. 16400- 450-20000/-

	Conservator of Forests (West Circle)	Rs. 16400- 450-20000/-
	Conservator of Forests (Central) Rohtak	Rs. 16400- 450-20000/-
	Conservator of Forests (Planning and MIS)	Rs. 16400- 450-20000/-
	Conservator of Forests (Research)	Rs. 16400- 450-20000/-
	Conservator of Forests (Training)	Rs. 16400- 450-20000/-
	Conservator of Forests (Working Plan, MandE FC)	Rs. 16400- 450-20000/-
	Conservator of Forests (Production)	Rs. 16400- 450-20000/-
	Conservator of Forests (Wildlife)	Rs. 16400- 450-20000/-
	Conservator of Forests (Social Forestry)	Rs. 16400- 450-20000/-
HIMACHAL PRADESH		
	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
	Additional Principal Chief Conservator of Forests (Wildlife) and Chief Wildlife Warden	Rs. 22400- 525-24500/-
	Additional Principal Chief Conservator of Forests (Participatory Forest Management)	Rs. 22400- 525-24500/-
	Chief Conservator of Forests (Planning and Development)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Monitoring and Evaluation)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Working Plan)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Projects)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (HRD)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Soil Conservation and Sanjhi Van Yojna)	Rs. 18400- 500-22400/-
	Conservator of Forests (Territorial Circles, Bilaspur, Chamba, Dharamsala, Kulu, Mandi, Nahan, Rampur, Shimla,)	Rs. 16400- 450-20000/-
	Conservator of Forests (Wildlife)	Rs. 16400- 450-20000/-
	Conservator of Forests (Working Plan)	Rs. 16400- 450-20000/-
	Conservator of Forests (Sales, Industry and Audit)	Rs: 16400- 450-20000/-
		Rs. 16400-

	Conservator of Forests (Budget)	450-20000/-
	Conservator of Forests (Project Formulation)	Rs. 16400- 450-20000/-
	Conservator of Forests (Conservation) Act.	Rs. 16400- 450-20000/-
	Conservator of Forests (National Parks)	Rs. 16400- 450-20000/-
	Conservator of Forests (Participatory Forest Management)	Rs. 16400- 450-20000/-
	Conservator of Forests (M.I.S)	Rs. 16400- 450-20000/-
	Conservator of Forests and Silviculturist	Rs. 16400- 450-20000/-
JAMMU AND KASHMIR		
	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
	Principal Chief Conservator of Forests (Wildlife) and Chief Wildlife Warden	Rs. 24050- 650-26000/-
	Additional Principal Chief Conservator of Forests (Central)	Rs. 22400- 525-24500/-
	Additional Principal Chief Conservator of Forests (Social Forestry)	Rs. 22400- 525-24500/-
	Additional Principal Chief Conservator of Forests/ Director Forest Protection Force	Rs. 22400- 525-24500/-
	Chief Conservator of Forests (Jammu)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Kashmir)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Working Plan, Research and Training)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Planning and Projects)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Soil Conservation)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Environment and Remote Sensing)	Rs. 16409- 500-22400/-
	Chief Conservator of Forests (Eco- Tourism)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (FC Act and Nodal Officer)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Forest Settlement and Demarcation)	Rs. 18400- 500-22400/-
	Conservator of Forests (East Circle)	Rs. 16400- 450-20000/-
	Conservator of Forests (West Circle)	Rs. 16400- 450-20000/-
	Conservator of Forests (Chenab Circle)	Rs. 16400- 450-20000/-
<del></del>	· ————————————————————————————————————	·

Conservator of Forests (Srinagar Circle)		Conservator of Forests (North Circle)	Rs. 16400- 450-20000/-
Conservator of Forests (Srinagar Circle)   450-20000/-		Conservator of Forests (South Circle)	Rs. 16400- 450-20000/-
Conservator of Forests (Central Circle)  Conservator of Forests (Agrostology)  Rs. 16400-450-20000/- 450-20000/- Rs. 16400-450-20000/- 450-20000/- Conservator of Forests (RD Social Rs. 16400-450-20000/- Forestry Jammu)  Conservator of Forests (Wildlife Jammu)  Conservator of Forests (Wildlife Rs. 16400-450-20000/- Conservator of Forests (Wildlife Ladakh)  Conservator of Forests (Wildlife Ladakh)  Conservator of Forests (Research and Training)  Conservator of Forests (Vigilance)  Conservator of Forests (Working Plan)  Principal Chief Conservator of Forests (Rs. 24050-650-26000/- Rs. 24050-650-26000/- Rs. 24050-650-26000/- Rs. 24050-650-26000/- Rs. 24050-650-26000/- Rs. 24050-650-26000/- Rs. 24050-650-26000/-		Conservator of Forests (Srinagar Circle)	Rs. 16400- 450-20000/-
Conservator of Forests (Agrostology)  Conservator of Forests (RD Social Forestry Kashmir)  Conservator of Forests (RD Social Forestry Jammu)  Conservator of Forests (Wildlife Jammu)  Conservator of Forests (Wildlife Jammu)  Conservator of Forests (Wildlife Rs. 16400-450-20000/-450-2000		Conservator of Forests (Central Circle)	Rs. 16400- 450-20000/-
Forestry Kashmir)  Conservator of Forests (RD Social Forestry Jammu)  Conservator of Forests (Wildlife Jammu)  Conservator of Forests (Wildlife Jammu)  Conservator of Forests (Wildlife Rs. 16400-450-20000/-450		Conservator of Forests (Agrostology)	Rs. 16400- 450-20000/-
Forestry Jammu		·	Rs. 16400- 450-20000/-
Conservator of Forests (Wildlife Jammu)  Conservator of Forests (Wildlife Rs. 16400-450-20000/-450-		•	Rs. 16400- 450-20000/-
Kashmir)  Conservator of Forests (Wildlife Ladakh)  Conservator of Forests (Research and Training)  Conservator of Forests (Research and Training)  Conservator of Forests (Vigilance)  Conservator of Forests (Working Plan)  Principal Chief Conservator of Forests  (Biodiversity Conservation and Chief  Rs. 16400-450-20000/-450-20000/-650-2600		Conservator of Forests (Wildlife Jammu)	Rs. 16400- 450-20000/-
Conservator of Forests (Wildlife Ladakn)  Conservator of Forests (Research and Training)  Conservator of Forests (Vigilance)  Rs. 16400-450-20000/-450-200			Rs. 16400- 450-20000/-
Training)  Conservator of Forests (Vigilance)  Conservator of Forests (Working Plan)  Rs. 16400- 450-20000/-  Rs. 16400- 450-20000/-  Rs. 16400- 450-20000/-  Principal Chief Conservator of Forests  Rs. 24050- 650-26000/-  Rs. 24050- 650-26000/-		Conservator of Forests (Wildlife Ladakh)	Rs. 16400- 450-20000/-
Conservator of Forests (Vigilance)  Conservator of Forests (Working Plan)  Rs. 16400-450-20000/- 450-20000/-  Principal Chief Conservator of Forests  Rs. 24050-650-26000/-  Principal Chief Conservator of Forests  (Biodiversity Conservation and Chief  Rs. 24050-650-26000/-		·	Rs. 16400- 450-20000/-
Principal Chief Conservator of Forests  (Biodiversity Conservation and Chief  (Working Plan)  450-20000/-  Rs. 24050- 650-26000/-		Conservator of Forests (Vigilance)	Rs. 16400- 450-20000/-
Principal Chief Conservator of Forests  Rs. 24050-650-26000/-  Principal Chief Conservator of Forests (Biodiversity Conservation and Chief  Rs. 24050-650-26000/-		Conservator of Forests (Working Plan)	Rs. 16400- 450-20000/-
Principal Chief Conservator of Forests  650-26000/-  Principal Chief Conservator of Forests  (Biodiversity Conservation and Chief  650-26000/-  Rs. 24050- 650-26000/-	JHARKHAND		
(Biodiversity Conservation and Chief 650-26000/-		Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
whalle warden)		•	Rs. 24050- 650-26000/-
Additional Principal Chief Conservator of Forests (Development)  Rs. 22400-525-24500/-		<u>.</u>	Rs. 22400- 525-24500/-
Additional Principal Chief Conservator of Forests (Working Plans, Research, JFM and Monitoring)  Rs. 22400-525-24500/-		Forests (Working Plans, Research, JFM	Rs. 22400- 525-24500/-
Additional Principal Chief Conservator of Forests (Personnel and HRD) Rs. 22400-525-24500/-		•	Rs. 22400- 525-24500/-
Regional Chief Conservator of Forests (Hazaribagh, Palamau, Ranchi, Santhal Parganas and Singhbhum)  Rs. 18400-500-22400/-		(Hazaribagh, Palamau, Ranchi, Santhal	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Wildlife and Biodiversity)  Rs. 18400-500-22400/-		· · · · · · · · · · · · · · · · · · ·	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Working Rs. 18400- Plans and Research) 500-22400/-		` ` •	Rs. 18400- 500-22400/-
Chief Conservator of Forests (JFM and Monitoring)  Rs. 18400-500-22400/-		· · · · · · · · · · · · · · · · · · ·	Rs. 18400- 500-22400/-
Chief Conservator of Forests Rs. 18400-		Chief Conservator of Forests	Rs. 18400-

	(Development TSP Areas) Chief Conservator of Forests	588-73488/-
	(Development, Other Areas)  Conservator of Forests (Territorial Circles -Bokaro, Deoghar, Dumka, Hazaribagh, Ranchi, Southern and Western Caircles)	Soo-22400/- Rs. 16400- 450-20000/-
	Conservator of Forests (Afforestation and Social Forestry Circles - Hazaribagh, Jamshedpur, Palamau and Ranchi)	Rs. 16400- 450-20000/-
	Conservator of Forests (State Trading Circles -Palamau, Ranchi, Singhbhum)	Rs. 16400- 450-20000/-
	Conservator of Forests and Field Director Project Elephant, Jamshedpur	Rs. 16400- 450-20000/-
	Conservator of Forests and Field Director Tiger Project, Daltonganj.	Rs. 16400- 450-20000/-
	Conservator of Forests, Wildlife, Ranchi	Rs. 16400- 450-20000/-
	Conservator of Forests, Hqrs., O/o PCCF, Ranchi	Rs. 16400- 450-20000/-
	Conservator of Forests, Research Circle, Ranchi	Rs. 16400- 450-20000/-
	Conservator of Forests, Training and HRD, Ranchi	Rs. 16400- 450-20000/-
	Conservator of Forests, Working Plans, Ranchi	Rs. 16400- 450-20000/-
Forests by keeping Conservator of For	ts are temporarily up-graded to the rank of g the same number of posts in the rank of l rests in abeyance for a period of five years ill the next cadre review whichever is earli	Deputy from the date
	Conservator of Forests, Working Plan, (Chaibasa, Hazaribagh and Daltonganj)	Rs. 16400- 450-20000/-
	Conservator of Forests, Core Area, Tiger Project, Daltonganj.	Rs. 16400-
	Project, Daitorigani.	450-20000/-
	Conservator of Forests, Buffer Area, Tiger Project, Daltonganj.	
	Conservator of Forests, Buffer Area,	450-20000/- Rs. 16400-
	Conservator of Forests, Buffer Area, Tiger Project, Daltonganj.  Conservator of Forests and Field Director Birsa Munda Biological Park,	450-20000/- Rs. 16400- 450-20000/- Rs. 16400-
	Conservator of Forests, Buffer Area, Tiger Project, Daltonganj.  Conservator of Forests and Field Director Birsa Munda Biological Park, Ranchi.  Conservator of Forests and Director	450-20000/- Rs. 16400- 450-20000/- Rs. 16400- 450-20000/- Rs. 16400-
	Conservator of Forests, Buffer Area, Tiger Project, Daltonganj.  Conservator of Forests and Field Director Birsa Munda Biological Park, Ranchi.  Conservator of Forests and Director Training School, Mahilong.	450-20000/- Rs. 16400- 450-20000/- Rs. 16400- 450-20000/- Rs. 16400- 450-20000/- Rs. 16400-
	Conservator of Forests, Buffer Area, Tiger Project, Daltonganj.  Conservator of Forests and Field Director Birsa Munda Biological Park, Ranchi.  Conservator of Forests and Director Training School, Mahilong.  Conservator of Forests, Planning, Ranchi Conservator of Forests and State	450-20000/- Rs. 16400-
	Conservator of Forests, Buffer Area, Tiger Project, Daltonganj.  Conservator of Forests and Field Director Birsa Munda Biological Park, Ranchi.  Conservator of Forests and Director Training School, Mahilong.  Conservator of Forests, Planning, Ranchi  Conservator of Forests and State Silviculturist, Ranchi  Conservator of Forests, Resource	450-20000/- Rs. 16400-

Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
Principal Chief Conservator of Forests (Wildlife)	Rs. 24050- 650-26000/-
Additional Principal Chief Conservator of Forests (Evaluation, Working Plans, Research and Training)	Rs. 22400- 525-24500/-
Additional Principal Chief Conservator of Forests (Forest Resource Management)	Rs. 22400- 525-24500/-
Additional Principal Chief Conservator of Forests (Development)	Rs. 22400- 525-24500/-
Additional Principal Chief Conservator of Forests (Headquarters and Coordination)	Rs. 22400- 525-24500/-
Additional Principal Chief Conservator of Forests (Vigilance)	Rs. 22400- 525-24500/-
 Chief Conservator of Forests (Evaluation)	Rs. 18400- 500-22400/-
 Chief Conservator of Forests (Headquarters)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Wildlife)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Training)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Research and Utilization)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Forest Conservation)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Personnel)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Project Tiger)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Communication and Information)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Working Plan)	Rs. 18400- 500-22400/-
Chief Conservator of Forests and Secretary (Forests)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Legal Cell	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Project)	Rs. 18400- 500-22400/-
Conservator of Forests (Territorial)	Rs. 16400- 450-20000/-
 Conservator of Forests (Working Plan)	Rs. 16400- 450-20000/-
Conservator of Forests (Research)	Rs. 16400- 450-20000/-
Conservator of Forests (Budget and Audit)	Rs. 16400- 450-20000/-
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	Conservator of Forests (Headquarters)	450-20000/-
KERALA		
	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-
	Additional Principal Chief Conservator of Forests (Development and Projects)	Rs. 22400- 525-24500/-
	Chief Conservator of Forests (Social Forestry)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Wildlife)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Protection)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Administration)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Planning)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Vigilance)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Eco- Development and Tribal Welfare)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests, Regional (North) Kozhikode	Rs. 18400- 500-22400/-
	Chief Conservator of Forests, Regional (South) Kollam	Rs. 18400- 500-22400/-
	Conservator of Forests, Territorial (namely Southern Circle, Kollam: High range Circle, Kottatyam; Central Circle, Thrissur; Eastern Circle, Palakkad and Northern Circle, Kozhikode.)	Rs. 16400- 450-20000/-
	Conservator of Forests, Wildlife	Rs. 16400- 450-20000/-
	Conservator of Forests, Working Plan and Research	Rs. 16400- 450-20000/-
	Conservator of Forests, Inspection and Evaluation Northern region), Kozhikode and (Southern Region) Kottayam.	Rs. 16400- 450-20000/-
	Conservator of Forests, Social Forestry	Rs. 16400- 450-20000/-
	Conservator of Forests (Infrastructure and HRD)	Rs. 16400- 450-20000/-
	Conservator of Forests and Nodal Officer -Special Afforestation	Rs. 16400- 450-20000/-
	Field Director, Project Tiger	Rs. 16400- 450-20000/-
MADHYA PRADESH		
	Principal Chief Conservator of Forests	Rs. 24050- 650-26000/-

Principal Chief Conservator of Forests (Bio-diversity Conservation and Chief	Rs. 24050- 650-26000/-
Wildlife Warden) Additional Princrpal Chief Conservator of Forests (Development and Planning)	Rs. 22400- 525-24500/-
Additional Principal Chief Conservator of Forests (Research and Working Plan)	Rs. 22400- 525-24500/-
Additional Principal Chief Conservator of Forests (Protection)	Rs. 22400- 525-24500/-
Additional Principal Chief Conservator of Forests (Administration)	Rs. 22400- 525-24500/-
Chief Conservator of Forests (Production)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Projects)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Monitoring and Evaluation)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (JFM and SFM)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Vigilance and Court Cases)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Research and High-Tech Plantations)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Extension and Lok Vaniki)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Fire Control and Forest Offences)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (HRD)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Budget and Audit)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Coordination)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Wildlife Managemen Planning and Ecotourism)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Land Management and Nodal Officer FC Act)	Rs. 18400- 500-22400/-
Chief Conservator of Forests (Working Plan) Bhopal, Indore, Jabalpur	Rs. 18400- 500-22400/-
Conservator of Forests (Territorial) - (Balaghat, Betul, Bhopal, Chhatarpur, Chhindwara, Gwalior Hoshangabad, Indore, Jabalpur, Khandwa, Rewa, Sagar, Seoni, Shahdol, shivpuri and Ujjain.)	Rs. 16400- 450-20000/-
Conservator of Forests and Field Director, Project Tiger, Kanha National Park,	Rs. 16400- 450-20000/-
Principal, Rangers College, Balaghat	Rs. 16400- 450-20000/-

 Conservator of Forests (Development)	Rs. 1640
Bhopal Bhopal	450-2000 450-2000
Conservator of Forests (Wildlife Management and Planning) Bhopal	Rs. 1640 450-2000
Conservator of Forests. Administration (Gazetted) Bhopal	Rs. 1640 450-2000
Conservator of Forests, Administration (Non-Gazetted) Bhopal.	Rs. 1640 450-2000
Conservator of Forests (Lok Vaniki and Extension) Bhopal	Rs. 1640 450-2000
Conservator of Forests (Vigilance and Court Cases) Bhopal	Rs. 1640 450-2000
Conservator, of Forests (HRD) Bhopal	Rs. 1640 450-2000
Conservator of Forests (Forest Development Agency) Bhopal.	Rs. 1640 450-2000
Conservator of Forests (Harvesting) Bhopal	Rs. 1640 450-2000
Conservator of Forests (Fire and Forest Offences) Bhopal	Rs. 1640 450-2000
Conservator of Forests (Land management) Bhopal	Rs. 1640 450-2000
Conservator of Forests (Budget and Audit) Bhopal	Rs. 1640 450-2000
Conservator of Forests (JFM and SFM) Bhopal	Rs. 1640 450-2000
posts are temporarily encadred in the rank eping same number of posts in the rank of D	
Conservator of Forests (Working Plan) (Balaghat, Betul, Bhopal, Chhatarpur, Chhindwara, Gwalior, Hoshangabad, Indore, Jabalpur, Khandwa, Rewa, Sagar, Seoni, Shahdol, Shivpuri and Ujjain.)	Rs. 1640 450-2000
	D- 1640
Conservator of Forests and Field Director, Project Tiger, Panna National Park, Panna.	
Director, Project Tiger, Panna National	450- 2000 Rs. 1640
Director, Project Tiger, Panna National Park, Panna.  Conservator of Forests and Field Director, Project Tiger, Pench National	450- 2000 Rs. 1640 450- 2000 Rs. 1640
Director, Project Tiger, Panna National Park, Panna.  Conservator of Forests and Field Director, Project Tiger, Pench National Park, Seoni  Conservator of Forests and Field Director, Project Tiger, Satpura National	450- 2000 Rs. 1640 450- 2000 Rs. 1640 450- 2000
Director, Project Tiger, Panna National Park, Panna.  Conservator of Forests and Field Director, Project Tiger, Pench National Park, Seoni  Conservator of Forests and Field Director, Project Tiger, Satpura National Park, Pachmarhi  Conservator of Forests and Field Director, Project Tiger, Bandhavgarh	Rs. 1640 450- 2000 Rs. 1640 450- 2000 Rs. 1640 450- 2000 Rs. 1640 450- 2000

	Director Sanjay National Park, Sidhi	450- 20000/-
	Director Madhav National Park, Shivpuri	Rs. 16400- 450- 20000/-
	Conservator of Forests (Lion Project), Gwalior	Rs. 16400- 450- 20000/-
	Conservator of Forests (Wildlife West), Indore	Rs. 16400- 450- 20000/-
	Conservator of Forests (Liaison and Marketing), Delhi	Rs. 16400- 450- 20000/-
	Conservator of Forests (Afforestation), Bhopal	Rs. 16400- 450- 20000/-
	Conservator of Forests (Policy), Bhopal	Rs. 16400- 450- 20000/-
	Conservator of Forests (Projects), Bhopal	Rs. 16400- 450- 20000/-
	Conservator of Forests (Ecotourism), Bhopal	Rs. 16400- 450- 20000/-
	Conservator of Forests (Coordination), Bhopal	Rs. 16400- 450- 20000/-
	Conservator of Forests (Research), Bhopal	Rs. 16400- 450- 20000/-
	Conservator of Forests (Marketing), Bhopal	Rs. 16400- 450- 20000/-
	Conservator of Forests (Information Technology), Bhopal	Rs. 16400- 450- 20000/-
	Conservator of Forests (Monitoring and Evaluation), Bhopal	Rs. 16400- 450- 20000/-
	Conservator of Forests(Research and Extension Centre) (Bhopal, Betul, Gwalior. Indore, Jabalpur, Jhabua, Khandwa, Ratlam, Rewa, Sagar and Seoni)	Rs. 16400- 450- 20000/-
MAHARASHTRA	-	
	Principal Chief Conservator of Forests	Rs. 24050- 650- 26000/-
	Principal Chief Conservator of Forests (Wildlife) and Chief Wildlife Warden	Rs. 24050- 650- 26000/-
	Additional Principal Chief Conservator of Forests (Production and Management)	Rs. 22400- 525- 24500/-
	Additional Principal Chief Conservator of Forests	Rs. 22400- 525- 24500/-
	(Human Resource Management and Administration)	
	Additional Principal Chief Conservator of Forests (Budget Planning and Development)	Rs. 22400- 525- 24500/-
	Chief Conservator of Forests (Territorial) (Amravati, Aurangabad, Nagpur, Nasik, Pune and Thane)	Rs. 18400- 500- 224007-

Chief Conservator of Forests	Rs. 18400-
Conservation) Chief Conservator of Forests (Wildlife) (Nagpur and Mumbai)	500- 22400/- 500- 22400/-
Chief Conservator of Forests (Evaluation and Nationalisation)	Rs. 18400- 500- 22400/-
Chief Conservator of Forests (Research, Education and Training)	Rs. 18400- 500- 22400/-
Director, Social Forestry	Rs. 18400- 500- 22400/-
Conservator of Forests (Territorial) (Dhule, Kolhapur, North Chanda, South Chanda and Yavatmal)	Rs. 16400- 450-20000/-
Conservator of Forests (Headquarters)	Rs. 16400- 450- 20000/-
Conservator of Forests (Education and Training)	Rs. 16400- 450- 20000/-
Conservator of Forests (Working Plan)	Rs. 16400- 450- 20000/-
Joint Director, Social Forestry (Monitoring and Evaluation)	Rs. 16400- 450- 20000/-
Joint Director, Social Forestry (Akola, Aurangabad, Kolhapur, Konkan, Nagpur and Nasik)	Rs. 16400- 450- 20000/-
Conservator of Forests and Field Director (Project Tiger) Melghat, Todoba, Andheri and Pench)	Rs. 16400- 450- 20000/-
Conservator of Forests (Wildlife), Nasik	Rs. 16400- 450- 20000/-
Conservator of Forests (Information Technology and Publicity)	Rs. 16400- 450- 20000/-
Conservator of Forests and Silviculturist (Chandrapur and Pune)	Rs, 16400- 450- 20000/-
Conservator of Forests (Personnel)	Rs. 16400- 450- 20000/-
Conservator of Forests (Evaluation)	Conservator of Forests (Evaluation)
Conservator of Forests (Tendu)	Rs. 16400- 450- 20000/-
Conservator of Forests, Administration (Wildlife)	Rs. 16400- 450- 20000/-
Conservator of Forests (Resource Utilisation)	Rs. 16400- 450- 20000/-
Conservator of Forests (Human Resource Management)	Rs. 16400- 450- 20000/-
Conservator of Forests and Nodal Officer, Office of Principal Chief Conservator of Forest, Nagpur	Rs. 16400- 450- 20000/-
Conservator of Forests (Joint Forest	Rs. 16400-

NIPUR-TRIPUR	(A )	
Manipur		
	Principal Chief Conservator of Forests	Rs. 24050 650- 26000
	Additional Principal Chief Conservator of Forests (Wildlife and Chief Wildlife Warden	Rs. 22400 525- 24500
	Chief Conservator of Forests (Territorial and Protection)	Rs. 18400 500- 22400
	Chief Conservator of Forests (Planning and Administration)	Rs. 18400 500- 22400
	Chief Conservator of Forests (Conservation and Joint Forest Management)	Rs. 18400 500- 22400
	Conservator of Forests (Territorial)	Rs. 16400 450- 20000
	Conservator of Forests (Social Forestry)	Rs. 16400 450- 20000
	Conservator of Forests (Working Plan, Research and Training)	Rs. 16400 450- 20000
	Conservator of Forests (Administration and Planning)	Rs. 16400 450- 20000
Tripura		
	Principal Chief Conservator of Forests	Rs. 24050 650-24600
	Additional Principal Chief Conservator of Forests (Wildlife) and Chief Wildlife Warden	Rs. 22400 525- 24500
	Chief Conservator of Forests (Planning and Development)	Rs. 18400 500- 22400
	Chief Conservator of Forests (Administration)	Rs. 18400 500- 22400
	Conservator of Forests (Territorial)	Rs. 16400 450-20000
	Conservator of Forests (Social Forestry)	Rs. 16400 450- 20000
	Conservator of Forests (Monitoring and Evaluation)	Rs. 16400 450- 20000
	Conservator of Forests (Wildlife)	Rs. 16400 450- 20000
	Conservator of Forests (Working Plan, Training and Research)	Rs. 16400 450- 20000
NAGALAND		
	Principal Chief Conservator of Forests	Rs. 24050 650- 26000
	Additional Principal Chief Conservator of Forests and Chief Wildlife Warden	Rs. 22400 525- 24500
	Chief Conservator of Forests	Rs. 18400

	Chief Conservator of Forests (Monitoring and Evaluation)	580- <u>22400</u> 7- 500- 22400/-
	Chief Conservator of Forests (Environment, Bio-diversity and Research)	Rs. 18400- 500- 22400/-
	Conservator of Forests (Territorial), (Northern Circle and Southern Circle)	Rs. 16400- 450- 20000/-
	Conservator of Forests) (Research, Planning and Utilisation)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Wildlife and Bio-diversity)	Rs. 16400- 450- 20000/-
ORISSA		
	Principal Chief Conservator of Forests	Rs. 24050- 650- 26000/-
	Additional Principal Chief Conservator of Forests (Wildlife) and ex-officio Chief Wildlife Warden	Rs. 22400- 525- 24500/-
	Additional Principal Chief Conservator of Forests (Kendu Leaf)	Rs. 22400- 525- 24500/-
	Special Secretary (Forests and Environment)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Wildlife)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Administration)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Forest Utilisation)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Social Forestry and Afforestation)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Project Evaluation and Monitoring)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Nodal)	Rs. 18400- 500- 22400/-
	Conservator of Forests (Territorial Circles) (Angul, Berhampur, Bhawani, Patna, Bhubaneswar, Koraput, Sambalpur-I and Sambalpur-II)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Development)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Kendu Leaf)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Working Plan)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Social Forestry)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Nodal)	Rs. 16400- 450- 20000/-
	Conservator of Forests and Field Director (Simlipal Tiger Reserve)	Rs. 16400- 450- 20000/-

	Director, Nandankanan Wildlife Park	Rs. 16400- 450- 20000/-
	Conservator of Forests (Administration)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Forest Utilisation)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Policy and Planning)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Afforestation)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Kendu Leaf-Hqrs.)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Wildlife)	Rs. 16400- 450- 20000/-
PUNJAB		
	Principal Chief Conservator of Forests	Rs. 24050- 650- 26000/-
	Additional Principal Chief Conservator of Forests (Development)	Rs. 22400- 525- 24500/-
	Additional Principal Chief Conservator of Forests (Wildlife) and Chief Wildlife Warden	Rs. 22400- 525- 24500/-
	Chief Conservator of Forests (Hills)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Plains)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Administration)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Working Plan and MandE)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (IT and Extension)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Forest Conservation cum Nodal Officer)	Rs. 18400- 500- 22400/-
	Conservator of Forests (Ferozpur)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Territorial) Bist Circle	Rs. 16400- 450- 20000/-
	Conservator of Forests (Territorial) South Circle	Rs. 16400- 450- 20000/-
	Conservator of Forests (Territorial) Shiwalik Circle	Rs. 16400- 450- 20000/-
	Conservator of Forests (Project, Policy and Planning)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Conservation)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Research and Training)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Monitoring and	Rs. 16400-

	Evaluation)  Conservator of Forests (Wildlife),	450- 20000/- Rs. 16400-
	Shiwalik Circle	450- 20000/-
RAJASTHAN		
	Principal Chief Conservator of Forests	Rs. 24050- 650- 26000/-
	Principal Chief Conservator of Forests and Chief Wildlife Warden	Rs. 24050- 650- 26000/-
	Additional Principal Chief Conservator of Forests (Development)	Rs. 22400- 525- 24500/-
	Additional Principal Chief Conservator of Forests (Administration)	Rs. 22400- 525- 24500/-
	Chief Conservator of Forests (Projects) Jaipur	Rs. 18400- 500-2400/-
	Chief Conservator of Forests (Forestry Development Project)	Rs. 18400- 500-2400/-
	Chief Conservator of Forests and Director Desert Afforestation, Jodhpur	Rs. 18400- 500-2400/-
	Chief Conservator of Forests (Hqrs.) Jaipur	Rs. 18400- 500-2400/-
	Chief Conservator of Forests (Departmental Operation Circle)	Rs. 18400- 500-2400/-
	Chief Conservator of Forests (Tendu Patta)	Rs. 18400- 500-2400/-
	Chief Conservator of Forests (PF and RT)	Rs. 18400- 500-2400/-
	Chief Conservator of Forests, Udaipur	Rs. 18400- 500-2400/-
	Conservator of Forests (Territorial), (Kota, Jodhpur, Jaipur, Ajmer, Sikar)	Rs. 16400- 450- 20000/-
	Conservator of Forests (IGNP) Bikaner I	Rs. 16400- 450- 20000/-
	Conservator of Forests (IGNP) Bikaner II	Rs. 16400- 450- 20000/-
	Conservator of Forests, Projects (Kota and Jaipur)	Rs. 16400- 450- 20000/-
	Conservator of Forest Forestry Development Project, Jaipur	Rs. 16400- 450- 20000/-
	Conservator of Forests and Field Director, (Ranthambore Project)	Rs. 16400- 450- 20000/-
	Conservator of Forests, Desert National Park, Jodhpur	Rs. 16400- 450- 20000/-
	Conservator of Forests (Wildlife), Jaipur	Rs. 16400- 450- 20000/-
	Conservator of Forests, Udaipur	Rs. 16400- 450- 20000/-
	Conservator of Forests (Planning), Jaipur	Rs. 16400- 450- 20000/-

	Conservator of Forests and TA to PCCF	Rs. 16400-
	Conservator of Forests and Field Director, (Sariska Tiger Project)	450- 20000/- 450- 20000/-
	Conservator of Forests(Silviculture)	Rs. 16400- 450- 20000/-
SIKKIM		
	Principal Chief Conservator of Forests	Rs. 24050- 650- 26000/-
	Chief Conservator of Forests	Rs. 18400- 500- 22400/-
	Conservator of Forests (Territorial)	Rs. 16400- 450-20000/-
	Conservator of Forests (Soil Conservation)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Research and Development)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Social Forestry)	Rs. 16400- 450- 20000/-
	Conservator of Forests (Wildlife)	Rs. 16400- 450- 20000/-
TAMIL NADU		
	Principal Chief Conservator of Forests	Rs. 24050- 650- 26000/-
	Principal Chief Conservator of Forests and Chief Wildlife Warden	Rs. 24050- 650- 26000/-
	Additional Principal Chief Conservator of Forests (Afforestation)	Rs. 22400- 525- 24500/-
	Additional Principal Chief Conservator of Forests (Planning and Budgeting)	Rs. 22400- 525- 24500/-
	Additional Principal Chief Conservator of Forests (Research and Working Plans)	Rs. 22400- 525- 24500/-
	Additional Principal Chief Conservator of Forests (Forest Administration)	Rs. 22400- 525- 24500/-
	Chief Conservator of Forests (Social Forestry and Extension)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Planning and Development)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Research)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Working Plan)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests and DEAN, Southern Forest Rangers College, Coimbatore.	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Personnel and Vigilance)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (Forest Conservation Act)	Rs. 18400- 500- 22400/-

 Chief Conservator of Forests (Biodiversity Conservation)	Rs. 18400- 500- 22400/-
Chief Conservator of Forests and Director, Arignar Anna Zoological Park, Vandaloor	Rs. 18400- 500- 22400/-
Conservator of Forests (Territorial) (Salem, Vellore, Trichy,, Madurai, Chennai, Coimbatore Dindigul, Virudhunagar, Dharmapuri, Erode, Tirunelveli)	Rs. 16400- 450- 20000/-
Conservator of Forests and Field Director, Project Tiger, (Tirunelveli)	Rs. 16400- 450- 20000/-
Conservator of Forests (Forestry Extension), Chennai	Rs. 16400- 450- 20000/-
Conservator of Forests (Research), Chennai	Rs. 16400- 450- 20000/-
Conservator of Forests (Forest Consolidation), Chennai	Rs. 16400- 450- 20000/-
Conservator of Forests (Hqrs.), O/o. Principal Chief Conservator of Forests, Chennai.	Rs. 16400- 450- 20000/-
Conservator of Forests (Geographic Information System) O/o. Principal Chief Conservator of Forests, Chennai.	Rs. 16400- 450- 20000/-
Conservator of Forests (Publicity), O/o. Principal Chief Conservator of Forests, Chennai.	Rs. 16400- 450- 20000/-
Conservator of Forests (Wildlife-Hqrs.), O/o. Principal Chief Conservator of Forests, Chennai.	Rs. 16400- 450- 20000/-
Conservator of Forests (HRD) O/o. Principal Chief Conservator of Forests, Chennai.	Rs. 16400- 450- 20000/-
Conservator of Forests (Project Formulation) O/o. Principal Chief Conservator of Forests, Chennai.	Rs. 16400- 450- 20000/-
Conservator of Forests (Protection), O/o. Principal Chief Conservator of Forests, Chennai.	Rs. 16400- 450- 20000/-
Conservator of Forests (Working Plan, Wildlife) Trichy	Rs. 16400- 450- 20000/-
Conservator of Forests (Working Plan) Trichy	Rs. 16400- 450- 20000/-
Conservator of Forests (Working Plan) Vellore	Rs. 16400- 450- 20000/-
Conservator of Forests (Working Plan) Salem	Rs. 16400- 450- 20000/-
Conservator of Forests (Working Plan) Coimbatore	Rs. 16400- 450- 20000/-
Conservator of Forests(Planning and	Rs. 16400-

UTTAR PRADESH	Development)Chennai	450- 20000/
	Principal Chief Conservator of Forests and HOD	Rs. 24050- 650- 26000/
	Principal Chief Conservator of Forests (Wildlife)/ Chief Wildlife Warden	Rs. 24050- 650- 26000/
	Additional Principal Conservator of Forests (Social and Agro-forestry), Lucknow:	Rs. 22400- 525- 24500/
	Additional Principal Conservator of Forests (Projects) Lucknow.	Rs. 22400- 525- 24500/
	Additional Principal Conservator of Forests (Working Plan, Research and Training), Lucknow.	Rs. 22400- 525- 24500/
	Chief Conservator of Forests, (Territorial), namely (Central) Lucknow, (Eastern) Gorakhpur, (Southern) Allahabad,(Bundelkhand) Jhansi, (Ruhelkhand) Bareilly and (Western) Meerut	Rs. 18400- 500- 22400/
	Chief Conservator of Forests, (Protection and Court Cases) Lucknow	Rs. 18400- 500- 22400/
	Chief Conservator of Forests (Administration), Lucknow	Rs. 18400- 500- 22400/
	Chief Conservator of Forests (Director, State Forest Research Institute, Kanpur.	Rs. 18400- 500- 22400/
	Chief Conservator of Forests (Director, Forest Training Institute, Kanpur.	Rs. 18400- 500- 22400/
	Chief Conservator of Forests (Joint forest Management) Lucknow	Rs. 18400- 500-22400/
	Chief Conservator of Forests, (Eco- Development) Lucknow	Rs. 18400- 500- 22400/
	Conservator of Forests (Territorial) namely, Agra, Allahabad, Lucknow; (Devipatan) Gonda, Azamgarh, Bareilly, Basti, (Chitrakoot Dham) Banda, Gorakhpur, Jhansi, Kanpur, Moradabad, Meerut, Saharanhpur, Faizabad, Varanasi and Mirzapur,	Rs. 16400- 450- 20000/
	Conservator of Forests/Field Director, Dudhwa National Park	Rs. 16400- 450- 20000/
	Conservator of Forests (Headquarters) Lucknow	Rs. 16400- 450- 20000/
	Conservator of Forests (Administration) Lucknow	Rs. 16400- 450- 20000/
	Conservator of Forests and Nodal Officer, Forest Conservation Act, Lucknow.	Rs. 16400- 450- 20000/
	Conservator of Forests (Publicity and Extension) Lucknow	Rs. 16400- 450- 20000/

	Conservator of Forests (World Food	Rs. 16400-
	Programme) Lucknow Conservator of Forests (Working Plan), Lucknow	450- 20000/- Rs. 16400- 450- 20000/-
	Conservator of Forests (Wildlife), Gonda	Rs. 16400- 450- 20000/-
	Conservator of Forests (Wildlife) Lucknow	Rs. 16400- 450- 20000/-
	Conservator of Forests(Monitoring and Evaluation) Lucknow	Rs. 16400- 450- 200007-
	Conservator of Forests (Planning) Lucknow	Rs. 16400- 450- 20000/-
	Conservator of Forests (Projects) Lucknow	Rs. 16400- 450- 20000/-
	Conservator of Forests (HRD) Lucknow	Rs. 16400- 450- 20000/-
UTTARANCHAL		
	Principal Chief Conservator of Forests (general)	Rs. 24050- 650- 26000/-
	Principal Chief Conservator of Forests(Wildlife)	Rs. 24050- 650- 26000/-
	Additional Principal Conservator of Forests, (Gram Van, Van Panchayat and Joint Forest Management)	Rs. 22400- 525- 24500/-
	Additional Principal Conservator of Forests (Projects)	Rs. 22400- 525- 24500/-
	Chief Conservator of Forests, Garhwal	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests, Kumaon	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests Planning and Financial Management	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests and Director Environment	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests, HRD and Personnel	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests, Eco- Tourism	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests, Working Plan	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests, Bio- diversity Conservation Development and Research	Rs. 18400- 500- 22400/-
	Conservator of Forests, Shiwalik Circle, Dehradun	Rs. 16400- 450- 20000/-
	Conservator of Forests, Yamuna Circle, Dehradun	Rs. 16400- 450- 20000/-
	Conservator of Forests, Bhagirathi Circle, Muni-ki-reti, Tehri Garhwal	Rs. 16400- 450- 20000/-
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	Conservator of Forests, Garhwal Circle, Pauri, Pauri Garhwal	Rs. 16400- 450- 20000/-
	Conservator of-Forests, Western Circle, Nainital	Rs. 16400- 450-20000/-
	Conservator of Forests, South Kumaon Circle, Nainital	Rs. 16400- 450- 20000/-
	Conservator of Forests, North Kumaon Circle, Nainital	Rs. 16400- 450- 20000/-
	Conservator of Forests and Field Director, Jim Corbet National Park, Ramnagar, Nainital	
	Conservator of Forests, Nanda Devi Biosphere Reserve, Gopeshwar, Chamoli	Rs. 16400- 450- 20000/-
	Conservator of Forests, Forest Research, Haldwani, Nainital	Rs. 16400- 450- 20000/-
	Conservator of Forests, Working Plans and Administration Nainital	Rs. 16400- 450- 20000/-
	Conservator of Forests and Nodal Officer, Land Survey Directorate, Dehradun	Rs. 16400- 450- 20000/-
	Conservator of Forests and Director, Rajaji National Park Dehradun	Rs. 16400- 450- 20000/-
WEST BENGAL		
	Principal Chief Conservator of Forests	Rs. 24050- 650- 26000/-
	Principal Chief Conservator of Forests (Wildlife and Bio-diversity Conservation)	Rs. 24050- 650- 26000/-
	Additional Principal Chief Conservator of Forests (Research, Working Plan and Monitoring)	Rs. 22400- 525- 24500/-
	Additional Principal Chief Conservator of Forests (Development and Planning)	Rs. 22400- 525- 24500/-
	Chief Conservator of Forests (West)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Working Plan and Monitoring)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Social Forestry)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (Wildlife)	Rs. 18400- 500-22400/-
	Chief Conservator of Forests (North)	Rs. 18400- 500- 22400/-
	Chief Conservator of Forests (South) and Director (Sundarban Biosphere Reserve)	Rs. 18400- 500- 22400/-
	Conservator of Forests (Research)	Rs. 18400- 500- 22400/-
	Conservator of Forests (Soil Conservation)	Rs. 18400- 500- 22400/-

Conservator of Forests (Territorial Circles) -(North, Sourth, West and Hill)	Rs. 16400- 450- 20000/- Rs. 16400-
Conservator of Forests, Wildlife (North)	450- 20000/-
Conservator of Forests, Wildlife (Hqrs. and South)	Rs. 16400- 450- 20000/-
Field Director (Buxa Tiger Reserve)	Rs. 16400- 450- 20000/-
Field Director (Sunderbhans Tiger Reserve)	Rs. 16400- 450- 20000/-
Conservator of Forests and Joint Director (Sunderbans Bio-sphere Reserve)	Rs. 16400- 450- 20000/-
Conservator of Forests, Social Forestry, (North)	Rs. 16400- 450- 20000/-
Conservator of Forests, Social Forestry, (South)	Rs. 16400- 450- 20000/-
Conservator of Forests (Project)	Rs. 16400- 450- 20000/-
Conservator of Forests (Research)	Rs. 16400- 450- 20000/-
Conservator of Forests (Marketing)	Rs. 16400- 450- 20000/-
Conservator of Forests (Personnel Management)	Rs. 16400- 450- 20000/-
Conservator of Forests (Development)	Rs. 16400- 450- 20000/-
Conservator of Forests (Working Plan and GIS)	Rs. 16400- 450- 20000/-
Conservator of Forests (Monitoring and Evaluation)	Rs. 16400- 450- 20000/-
Conservator of Forests, Soil Conservation, (North)	Rs. 16400- 450- 20000/-
Conservator of Forests, Soil Conservation, (South)	Rs. 16400- 450- 20000/-
Conservator of Forests and (Hqrs.) and Nodal Officer (Forest conservation)	Rs. 16400- 450- 20000/-

- B. Posts carrying pay in the Senior Scale of the Indian Forest Service under the State Governments including posts carrying Special Allowance in addition to pay:-
- (1) The number of posts in the Selection Grade in a State Cadre shall be equal to 20 per cent of the total number of senior posts in the State reduced by the number of posts carrying pay above the senior time scale in the State subject to a minimum of 15 per cent of the senior posts in the State: Explanations:-
- (i) The expression "senior posts in the State" shall mean senior posts under a State Government as specified in item 1 of the Schedule to the Indian Forest Service (Fixation of Cadre Strength) Regulations, 1966.
- (ii) The number of Selection Grade posts shall be worked out under this clause on the basis of the authorized strength and no changes need be made consequent upon a temporary addition to a cadre or temporary holding in abeyance of a cadre post.
- (2) The State Government concerned shall be competent to grant special allowance

for any of the posts specified in this part of the Schedule either individually or with reference to a group or class of such posts:

- (3) The amount of any special allowance which may be sanctioned by the State Governments under clause 2 shall be Rs.400 for posts in the Junior Time Scale, Rs.600/- for posts in the Senior Time Scale, Rs.800/- for posts in the Junior Administrative Grade and Rs. 10007- for posts in the Selection Grade.
- (4) Post in the junior time scale of the service have not been specified in the Schedule but it shall be within the competence of the State Government concerned to sanction any special pay to be attached to such posts.

ANDHRA PRADESH

Deputy Conservator of Forests (Territorial) [Anantpur, Chittoor East, Chittoor Atmakur, Nandyal, Kadapa, Rajampet, Guntur, Markapur, West, Eluru, Narsipatnam, Srikakulam, Hyderabad, Mahabubnagar, Kakinada, Nizamabad, Kamareddy, Kagaznagar, Bellampalli, Mancherial, Nirmal, Adilabad, Warnagal South, Kaarimnagar East, Warangal North, Karimnagar Khammam, Badrachalam North, Badrachalam, (South), Paloncha, Kothagudem, Visakhapatnam. State Silviculturist, Hyderabad State silviculturist, Tirupathi Curator, Nehru Zoological Park, Hyderabad Forest Utilization Officer, Hyderabd Director, A.P. Forestry Academy, Dullapalli Forest Geneticist, Warangal Assistant Chief Conservator of Forest (HRD) Assistant Chief Conservatorof Forest (Estt.)

ARUNACHAL PRADESH-GOA MIZORAM - UNION TERRIROTIES

Arunachal Pradesh

Deputy Conservator of Forests (Territorial) Dibang, Lohit, Along, Namsai, Pasighat, Nampong,

Bandardeva, Deomali, Heapoli, Bomdila]

Deputy Conservator of Forests (Headquarters)

Deputy Conservator of Forests (Wildlife)

Deputy Conservator of Forests (Industries)

Deputy Conservator of Forests (Working Plan)

Deputy Conservator of Forests (Forest Utilisation)

Deputy Conservator of Forests (Research, Resources Survey)

Deputy Conservator of Forests (Silviculture)

Deputy Conservator of Forests (Forest Statistics and Planning)

Deputy Conservator of Forests and Field Director, Project Tiger, Namdapha

Deputy Conservator of Forests (Social Forestry)

Goa

Deputy Conservator of Forests(Territorial)

Deputy Conservator of Forests(Cashew)

Deputy Conservator of Forests(Working Plan)

Deputy Conservator of Forests(Forest Utilisation)

Deputy Conservator of Forests (Wildlife)

Deputy Conservator of Forests (Social Forestry)

Mizoram Deputy Conservator of Forests (Territorial) [Aizwal, Kolasib, Sunglei,

Champhai, Kawrthan, Darlawn]

Deputy Conservator of Forests (Planning)

Deputy Conservator of Forests (Training)

Deputy Conservator of Forests (Working Plan)

Deputy Conservator of Forests (Wildlife)

Deputy Conservator of Forests (Resources Survey and Silviculture)

Andaman and Nicobar

Deputy Conservator of Forests (Territorial) [Diglipur, Mayaabunder, Middle Andaman, Baratang, South

Andaman, Little Aandaman, Nicobar Islands]

Deputy Conservator of Forests (Depot.)

Deputy Conservator of Forests (Biosphere Reserve)

Deputy Conservator of Forests (Mill)

Deputy Conservator of Forests (Silviculture)

Deputy Conservator of Forests (Working Plan)

Deputy Conservator of Forests (Forest Utilisation)

Deputy Conservator of Forests(Headquarters)

Deputy Conservator of Forests (Wildlife)

Dadra and Nagar Heveli and Damanand Diu

Deputy Conservator of Forests (Territorial) [Dadra and Nagar Haveli]

Deputy Conservator of Forests (Wildlife) [Dadra and Nagar Haveli]

Deputy Conservator of Forests, Daman and Diu

Delhi

Deputy Conservator of Forests (Rural)

Deputy Conservator of Forests (Urban)

Deputy Conservator of Forests (Reserve Forests) Pondicherry

Deputy Conservator of Forests and Chief Wildlife Warden

Lakshadweep

Deputy Conservator of Forests and Chief Wildlife Warden

Chandigarh

Deputy Conservator of Forests and Chief Wildlife WardenASSAM-MEGHALAYA

Assam

Deputy Conservator of Forests (Territorial)

Deputy Conservator of Forests (Assam State Zoo)

Deputy Conservator of Forests (Wildlife)

Working Plan Officer

Forest Utilisation Officer

Planning Officer

Silviculturist

Meghalaya

Deputy Conservator of Forests (Territorial) - (Khasi Hills, Jantia Hills, Garo Hills)

Deputy Conservator of Forests (Training)

Working Plan Officer

Planning Officer

Silviculturist

Director, Balphakram National Park

Deputy Conservator of Forests (Utilisation)

Deputy Conservator of Forests (Wildlife) (East and West Khasi Hills Wildlife Division)

Deputy Conservator of Forests (Social Forestry)

Deputy Conservator of Forests, Banka Forest Division, Gaya Forest Division, Munger Forest Division, Rohtas Forest Division, Jamui forest Division, Kaimur forest Division, Aurangabad Forest Division, Nawada Forest Division, Mithila Forest Division, Patna Forest Division, Purnea Forest Division, Tirhut forest Division, Begusarai Forest Division, Saranforest Division, Deputy Conservator of forest (Working Plan), Patna and, Deputy Director, Tiger Reserve, West Champaran Division-I, Deputy Director, Tiger Reserve, West Champaran Division-II, Director, Sanjay Gandhi Biological Park.

**CHHATTISGARH** 

Deputy Conservator of Forests (Territorial Divisions - Bilaspur, Marwahi Pendra Road, Korba, Raigarh, Katghora, Dharanhatgarg (Raigarh), Janjgir-Champa, Durg, Kawardha, Rajnandgaon, Khairagarh, Bastar, Bijapur, sukma, Dantewada, Kanker, East Bhanuparatappur, West Bhanupartappur, Narayanpur, North Kondagaon, South Kondagaon, Raipur, East Raipur, Dhamtari, Mahasamund, Udanti division(Gariaband), East Sarguja, North Sarguja, south Sarguja, KoreaJashpur and Manendragarh) District Forest Officers, Working Plan Division-Bilaspur, Sarguja, Raipur, Jagdalpur, Kankar and Durg. Director, Kangerghati National Park, Jagdalpur, Director, Guru Ghasidas National Park, Baikuntpur.

**GUJARAT** 

Deputy Conservator of Forests (Territorial) - (Dangs (South), Valsad (North), Vyara, Rajpipla (East), Rajpipla (West), Baria, Godhra, Banaskantha, Bhavnagar, Kutch (East), Gir (East), Gir (West), Surendranagar, Dangs (North), Sabarkantha, Junagadh).

Deputy Conservator of Forests (SF) - Kutch, Navsari, Bharuch, surat, Godhra,

Nadiad, Ahmedabad, Surendranagar, Mehsana, Sabarkantha, Banaskantha, Rajkot, Jamnagar, Bhavnagar, Amreli) Deputy Conservator of Forests (Account), Gandhinagar.

Deputy Conservator of Forests (Admn.), Gandhinagar.

Deputy Conservator of Forests (Sanctuary Superintendent, Sasan).

Deputy Conservator of Forests (S and FU), Rajpipla.

Principal, GSFRC, Rajpipla.

Deputy Conservator of Forests, Research, Rajpipla.

**HARYANA** 

Deputy Conservator of Forests, Morni, Ambala, Yamuna Nagar, Kurukshetra, Kaithal, Karnal, Sonepat, Gurgaon, Faridabad, Rohtak, Mohindergarh, Bhiwani, Hissar, Sirsa, Jind, Panipat, Jhajjar, Fatehabad and Rewari.

Deputy Conservator of Forests (Production) Yamunanagar, Kurukshetra, Karnal and Fatehabad.

HIMACHAL PRADESH

Deputy Conservator of Forests (Territorial Divisions, namely Bharmour, Bilaspur, Chamba, Chopal, Dalhausie, Dharamsala, Hamirpur, Kullu, Lahaul, Mandi, Nahan, Nalagarh, Nurpur, Palampur, Poanta, Rajgarh, Rampur, Rekong Peo, Rohroo, Shimla, Solan, Sunder Nagar, Teog and Una)

Deputy Conservator of Forests (Working Plan)

Deputy Conservator of Forests (Wildlife)

Deputy Conservator of Forests (Catchment Area Treatment Plans)

JAMMU AND KASHMIR

Deputy Conservator of Forests (Territorial), Jammu, Kathna, Billawar, Udhampur, Ramnagar, Rajouri, Nowshra, Poonch, Reasi, Mahore, Batote, Doda, Kishtwar, Ramban, Marwah, Bhaderwah, JV, Baramulla, Kamraj, Pir Panjal, Kehmal, Langet, Bandipora, Ganderbal, Shopian, Anantnag, Lidder, Leh, Kargil, Jammu (SF), Kathua (SF), Doda (SF), Srinagar(SF), Anantnag (SF), Working Plan-I and Working Plan-II.

**JHARKHAND** 

Deputy Conservator of Forests (Territorial Divisions - Bokaro, Chaibasa North, Chaibasa sourth, Chatra North, Chatra Sourth, Daltonganj North, Deoghar, Dhalbhum, Dhanbad, Dumka, Garhwa North, Garhwa Sourth, Giridih, Gumla, Hazaribagh East, Hazaribagh West, Koderma, Kolhan, Latehar, Porhat, Ranchi East, Ranchi West, Sahebganj and Saranda) Deputy Conservator ofForests (Afforestation Divisions - Chatra, Giridigh, Hazaribagh, Palamau, Ranchi and Singhbhum)

Deputy Conservator of Forests, Wildlife, Ranchi.

KARNATAKA

Deputy Conservator of Forests (Territorial-37), (Wildlife - 10), (Headquarters-1), (Development-1), (Zilla Panchayat-2) and Forest Mobile Squad).

**KERALA** 

Deputy Conservator of Forests, Territorial (namely) Thiruvananthapuram, Thenmala, Ranni, Konni, Kottayam, Kothamangalam, Munnar, Malayattur, Chalakkudy, Thrissur, Palakkad, Nilambur (North), Wayanand (North) and Kozhikode)/ Deputy Conservator of Forests and Wildlife Warden Deputy Conservator of Forests (Coordination) Deputy Conservator of Forests, Research (North and South) Deputy Conservator of Forest (Marketing)Working Plan Officers Principal, Kerala Forest School Deputy Director(Project Tiger) Deputy Conservator of Forest (Social Forestry) Deputy Conservator of Forests, Fire Training Depotcum-Training Centre Deputy Conservator of Forests (Development) Deputy Conservator of Forests (Priotection) Deputy Conservator of Forests (Wild Life) Deputy Conservator of Forest (Administration) Deputy Conservator of Forest (Eco-Development and Tribal Welfare) Deputy Conservator of Forest

MADHYA PRADESH

Deputy Conservator of Forests (Territorial)- (Badwaha, Badwani, Bhopal, Burhanpur, Chhatarpur, Damon, Dewas, Dhar, Dindori, East Chhindwara, East Mandla, East Sidhi, Guna, Gwalior, Haarda, Hoshangabad, Indore, Jabalpur, Jhabua, Katni, Khandwa, Khargaon, Mandsour, Morena, Narsingpur, Neemuch,

North Balaghat, North Betul, North Panna, North Sagar, North Seoni, North Shahdol, Obedullagunj, Raisen, Rajgarh, Ratlam, Rewa, Sendhava, Stana, Sehore, Sheopur, Shivpuri South Balaghat, South Betul, South Panna, South Sagar, South Seoni, south Shahdol, Tikamgarh, Umaria.Ujjain Vidisha, West Chhindwara, West Mandla and West Sidhi.) Deputy Conservator of Forests (Productionand Sales)-(Betul, Chhindwara, Dindori, Mandla, North Balaghat, Seonii, South Balaghat, Dewas and Raisen) MAHARASHTRA Deputy Conservator of Forests (Territorial) - (Nagpur, Wardha, Gondia, Bhandara, Gadchirili, Chandrapur, Brahmapuri, Wadsa, Allapalli, Bhamragad, Sironcha, Central Chanda, Amravati, East Melghat, West Melghat, Alibagh, Yevatmal, Pusad, Pandharkawada, Buladhana, Akola, West Dhule, North Dhule, Jalgaon, Yawal, Mewasi, Aurangabad, Nanded, Parbhani, West Nashik, East Nashik, Ahmednagar. Thane, Shahapur, Dahanu, Roha, Pune, Junnar. Solapur, Kolhapur, Satara, Sawantwadi, Jawahar]

Deputy Conservator of Forests (Working Plan)

Deputy Conservator of Forests (Transport and Marketing)

Deputy Conservator of Forests (Vigilance and Anti-Corruption Bureau)

Officer on special Duty, Revenue and Forest Department Deputy Conservator of Forests, Sanjay Gandhi National Park, Borivalli Deputy Conservator ofForests (Wildlife), Akot, Allapalli, Bhandara, Nashik, Kolhapur, Pune and Thane. MANIPURTRIPURA

Manipur

Deputy Conservator of Forests (Territorial) (Eastern, Western, Northern, Southern and Central,

Tengnoupal, Bishnupur, Jiribam and Thoubal)

Deputy Conservator of Forests (Working Plan)

Deputy Conservator of Forests (Wildlife Headquarters and Manipur Zoological Park)
Deputy Conservator of Forests (Soil Conservation)

Deputy Conservator of Forests (Keibul National Park and Yangon-Pokpi Wildlife Sanctuary)

Deputy Conservator of Forests (Research and Training) Deputy Conservator of Forests (Administration

and Planning)

Tripura

Deputy Conservator of Forests (Territorial) (Ambasa, Bagafa, Gumti, Kailashahar, Kanchanpur, Manu,

Sadar, Teliamura and Udaipur)

Deputy Conservator of Forests (Working Plan)

Deputy Conservator of Forests (Social Forestry)

Deputy Conservator of Forests (Wildlife)

Deputy Conservator of Forests (Headquarters)

Deputy Conservator of Forests (Research)

Deputy Conservator of Forests (Training)

Deputy Conservator of Forests (Planning and Development)

NAGALANDDeputy Conservator of Forests (Territorial) (Dimapur, Kohima, Mokokchung, Mon, Peren, Phek, Tuensang, Wokha, Zunheboto)

Working Plan Officer

Silviculturist

**ORISSA** 

Deputy Conservator of Forests (Wildlife) Principal, Forest Rangers Training College Planning Officer Silviculturist

Deputy Conservator of Forests (Hgrs.)

**PUNJAB** 

Deputy Conservator of Forests (Territorial) - (Ropar, Hoshiarpur, Garshankar, Dasuya, Ludhiana, Jalandhar, Amritsar, Gurdaspur, Ferozepur, Patiala, Bhatinda, Faridkot, Sangrur, Mansa, Fategarh Sahib)

Deputy Conservator of Forests (Wildlife) - Hoshiarpur, Mohali, Pathankot.

**RAJASTHAN** 

Deputy Conservator of Forests (Territorial) - (Banswara, Sirohi, Dungarpur, Kota, Bundi,-Baran, Jhalawar, Jaipur, Bharatpur, Barmer, Jodhpur, Pali, Ajmer, Tonk,

Chittorgarh, Churu, Alwar, Dholpur and Bikaner]

Deputy Conservator of Forests (Afforestation Project for Aravalli Hills)[Jaipur and Udaipur]

Deputy Conservator of Forests (Departmental Operations) [Jaipur, Udaipur, Banswada]

Deputy Conservator of Forests (Projects) [Bikaner I and II, Kota, Jaisalmer, Sawaimadhopur and

Udaipur, (North)]

Deputy Conservator of Forests - Training and Education, Alwar

Deputy Conservator of Forests - Social Forestry, Jaipur

Working Plan Officer

Deputy Conservator of Forests (Wildlife) and Director, Keoladeo National Park, Bharatpur.

Deputy Conservator of Forests (Territorial) Pratapgarh.

SIKKIM

Deputy Conservator of Forests (Territorial) [East, West, North and South ]

Deputy Conservator of Forests (Wildlife)

Deputy Conservator of Forests (Working Plan) Deputy Conservator of Forests (Social Forestry)

Technical Assistant to the Chief Conservator of Forests and Deputy Conservator of Forests

TAMIL NADU

Deputy Conservator of Forests-Territorial (namely Tirunelveli, Kanyakumari, Madurai, Theni,

Kodaikanal, Sivaganga, Nilgiris South, Nilgiris North, Nilgiris (South), Coimbatore, Gudalur,

Sathyamangalam, Kancheepuram, Villupuram, Trichy, Thanjavur, Dindigal, Vellore, Tirupatture,

Tiruvannamalai, Hosur, Dharampuri, Salem, Attur, Erode, Harur Thoothukudi, Pudukottai, Tiruvallure,

Namakkaf, Kallakuaraichi)

Deputy Conservator of Forests -Social Forestry (namely Tirunelveli, Virudhunagar, Madurai, Trichy,

Vellore)

Deputy Conservator of Forests (Training), O/o Principal Chief Conservator of Forests, Chennai.

Deputy Conservator of Forests (Genetics) Coimbatore

Deputy Director, AAZP, Vandalur.

Eco-Development Officer, Project Tiger, Tirunelveli

Principal, TNFTC, Vaigai Dam

Wildlife Warden (namely Udhagamandalam, Nagpattinam, Pollachi, Chennai, Gulf of Mannar, Marine National Park, Ramanathapuram)

Forest Utilisation Officer - Chennai

**UTTAR PRADESH** 

Deputy Conservator of Forests (Territorial) - namely, Agra, Allahabad, Avadh, Azamgarh, Badaun, Ballia, Banda, Barabanki, Bareilly, Basti, Hardoi, Jaunpur, Kanpur, Ghaziabad, Hamirpur, Kashi, Bijnore Plantation, Bulandshaher, Bundelkhand (Jhaansi), Deoria, Baharaich, Etah, Etawah, Faizabad, Farrukhabad, Fatehpur, Lalitpur, Mainpuri, Mathura, Meerut, Mirzapur, Moradabad, Muzaffarnagar, Sohelwa, Sohagibarwa, North Klheri, Pilibhit, Obra, Raibareli, Rampur, Renukoot, Saharanpur, Shahjahanpur, Sitapur, Gonda, Gorakhpur, South Social Forestry Division, Pilibhit, Sultanpur, Shivalik, Unnao, Varanasi, Siddarthnagar, Katarniaghat, Pratapgarh, Aligarh, Ghazipur, Sonbhadra, Ambedkarnagar, shrawasti, Mahoba. Chitrakoot, Padrauna, Gautambudhnagar, Orai (Jalaun)

Deputy Conservator of Forests (Working Plan)

Deputy Conservator of Forests to P.C.C.F.

Deputy Conservator of Forests/Silviculturist-Plains, Kanpur.

Deputy Conservator of Forests/Silviculturist - Terai Bareilly

Deputy Conservator of Forests/Silviculturist - Vindhya Varanasi.

**UTTARANCHAL** 

Deputy Conservator of Forests, Bageshwar Forest Division, Bageshwar

Deputy Conservator of Forests, Almora Forest Division, Almora

Deputy Conservator of Forests, Pithoragarh Forest Division, Pithoragarh.Deputy

Conservator of Forests, Champawat Forest Division, Champawat.

Deputy Conservator of Forests, Tarai Central Forest Division, Haldwani.

Deputy Conservator of Forests, Tarai West Forest Division, Ramnagar.

Deputy Conservator of Forests, Haidwani Forest Division, Haldwani.

Deputy Conservator of Forests, Tarai East Forest Division, Haldwani.

Deputy Conservator of Forests, Dehradun Forest Division, Dehradun.

Deputy Conservator of Forests, Tarai Forest Division, New Tehri.

Deputy Conservator of Forests, Uttarkashi Forest Division, Uttarkashi.

Deputy Conservator of Forests, Mussoorie Forest Division, Mussoorie.

Deputy Conservator of Forests, Nainital Division, Nainital.

Deputy Conservator of Forests, Ramnagar Forest Division, Ramnagar Deputy Conservator of Forests,

Chakrata Forest Division, Kalsi.

Deputy Conservator of Forests, Badrinath Forest Division, Gopeshwar.

Deputy Conservator of Forests, Kedarnath Forest Division, Gopeshwar.

Deputy Conservator of Forests, Garhwal Forest Division, Pauri.

Deputy Conservator of Forests, Lansdowne Forest Division, Lansdowne.

Deputy Conservator of Forests, Narendranagar Forest Division, Narendranagar.

Deputy Conservator of Forests, Haridwar Forest Division, Haridwar.

Deputy Conservator of Forests, Tons Forest Division, Purola, Uttarkashi.

Deputy Conservator of Forests, Kalagarh Forest Division, Kalagarh, Nainital.

Working Plan Officer - 1, Nainital

Working Plan Officer - 2, Nainital

Deputy Conservator of forests, Research, Nainital.

WEST BENGAL

Deputy Conservator of Forests (Territorial Division - Baikunthapur, Bankura (North), Bankura (South), Birbhum, Burdwan, Cooch Behar, Darjeeling, Jalpaiguri, Kurseong, Malda, Midnapur (East), Midnapur (West), Nadia-Murshidabad, 24-Parganas (South) and Purulia).

Deputy Conservator of Forests, Soil Conservation

Deputy Conservator of Forests, Working Plans

Deputy Conservator of Forests, Silviculture

Deputy Conservator of Forests, Monitoring (North)Deputy Conservator of Forests, Monitoring (South)

Deputy Conservator of Forests, Planning and Statistics

Assistant Chief Conservator of Forests

Deputy Conservator of Forests (Wildlife)

Deputy Conservator of Forests Deputy Field Directlor (Buxa Tiger Reserve- East)

Deputy Conservator of Forests Deputy Field Directlor (Buxa Tiger Reserve- West)

Deputy Conservator of Forests (Sundarbans Tiger Reserve)

Director, West Bengal Forests School

Deputy Conservator of Forests (Urban and Recreation Forestry)

Deputy Conservator of Forests (Wet Land Research)

C- Posts under the Central Government when held by members of the Service.

	Name of Post	Scale of Pay	Central (Deputation on Tenure) Allowance
1.	Secretary to the Government of India	Rs. 26000/- (Fixed)	-
2.	Additional Secretary to the Government of India	Rs. 22400-525- 24500/-	-
	Joint Secretary to the	Rs. 18400-500-	

3.	Government of India	22400/-	-
4.	Director to the Government of India	Selection Grade (Rs. 15100- 400- 18300/-)	Fifteen percent of the grade pay subject to the maximum of Rupees one thousand per mensem.
5.	Deputy Secretary to the Government of India	(i) Selection Grade (Rs. 15100-400- 18300/-)	Fifteen percent of the grade pay subject to the maximum of Rupees one thousand per mensem.
		OR (ii) Junior Administrative Grade (Rs. 12750-375- 16500/-)	Fifteen percent of the grade pay subject to the maximum of Rupees one thousand per mensem and further subject to the condition that pay plus Central (Deputation on Tenure) Allowance shall not exceed the maximum of the scale
6.	Under Secretary to the Government of India	(i) Junior Administrative Grade (Rs. 12750-375- 16500/-)	Fifteen percent of the grade pay subject to the maximum of Rupees eight hundred per mensem and further subject to the condition that pay plus Central (Deputation on Tenure) Allowance shall not exceed the maximum of the scale.
		OR (ii) Senior Time Scale (Rs. 10650-325- 15850/-)	Fifteen percent of the grade pay subject to the maximum of Rupees eight hundred per mensem and further subject to the condition that pay plus Central (Deputation on Tenure) Allowance shall not exceed the maximum of the scale.